



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Sep/202223/9

DATED: 04/10/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Sep/202223/9 dated 04/10/2022 of Norms Committee - V for the year 2022-23 was held on 04/10/2022 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department |
|-------|---|---|
| 1 | MANOJ MEENA ,Deputy Director | Directorate General of Foreign Trade, Delhi |
| 2 | KuldEEP Singh, Technical Authority | Technical Consultant, DGFT |
| 3 | ramasrey lal, Technical Authority | Technical Consultant, DGFT |
| 4 | NAND Lal, Technical Authority | Technical Consultant, DGFT |
| 5 | SHAISH KUMAR, Technical Authority | Technical Consultant, DGFT |
| 6 | JD GIRI, Technical Authority | Technical Consultant, DGFT |

Case Details and Decision(s):

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| Case No. | 1 / NC/5/MEET/Sep/202223/9 |
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| Case Status | Case Rejected |
| Party Name | VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000592AM23 |
| RA File Number | NA |
| Licence No and Date | 0310832755/null |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has already taken Adv. Authorization on No-Norms Repeat basis and now applied for prior fixation of norms by filing ANF-4B. Hence, committee decided to reject the case with direction to the firm to approach to concern RA for regularization of said Adv. Authorization.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 2 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Withdrawn |
| Party Name | SCREEN ART & GRAPHICS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | 018305000125AM15 |
| RA File Number | 039504000892 AM14 |
| Licence No and Date | 0310770560/18/02/2014 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has Submitted that they have paid duty with interest at RA Mumbai to regularise the said adv. auth. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 3 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | NSB TECHNOLOGIES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000424AM23 |
| RA File Number | 072404000171 AM15 |
| Licence No and Date | 0710106576/27/08/2014 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> | |

1. 32333 pcs seat covers of 1.24 Mtr. each makes total of 40092 Mtr fabrics in export product while input fabric is 39960 Mtr. Thus export product is higher than input. Clarify it.
2. CAD, Image, Measurement chart of seat covers, manufacturing process, stage-wise wastage with justification of wastage at each stage.

The case stands deferred for re-listing.

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| Case No. | 4 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | ARVIND OG NONWOVENS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000547AM23 |
| RA File Number | 082404000211 AM17 |
| Licence No and Date | 0810138595/01/09/2016 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for deletion of GSM condition from approved norms in NC meeting no 19/84-ALC3/2016 dated 22.12.2016. The committee went through the details submitted in this case and noted that GSM condition is not applicable in this case and decided to delete the GSM condition.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 5 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | ARVIND LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000546AM23 |
| RA File Number | 082404000244 AM17 |
| Licence No and Date | 0810138879/18/10/2016 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for deletion of GSM condition from approved norms in NC meeting no 19/84-ALC3/2016 dated 22.12.2016. The committee went through the details submitted in this case and noted that GSM condition is not applicable in this case and decided to delete the GSM condition.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 6 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | EDCONS EXPORTS PVT LTD |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| and Date | |
| HQ File Number | HQRNORM REVIW00001253AM23 |
| RA File Number | 022404000209 AM17 |
| Licence No and Date | 0210207249/12/01/2017 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification of Export and GSM of Import items. 2. Net import content in export items, giving complete calculation of requirement of both imported and indigenous items indicating wastage separately, for the manufacture of export items. 3. To submit the 4 E Annexure of the application. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 7 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SURE SAFETY (INDIA) LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00002459AM23 |
| RA File Number | 342404000370 AM18 |
| Licence No and Date | 3410043959/12/03/2018 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 8 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | VARAHAMURTI FLEXIRUB INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | 018505000198AM19 |
| RA File Number | 052404000583 AM19 |
| Licence No and Date | 0510409344/15/01/2019 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete manufacturing process along with stage wise wastage | |

2. Complete calculation regarding requirement of inputs per piece of export item in terms of weight along with net contents in exports.
3. Indicate the usage of black cotton felt along with justification for wastage claimed.
4. Latex is sought in numbers, whether it is in sheet form or else? Indicate the usage and size specification of Latex.

The case stands deferred for re-listing.

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| Case No. | 9 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | QUALIANCE INTERNATIONAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00001241AM23 |
| RA File Number | 039504000718 AM20 |
| Licence No and Date | 0310832349/22/10/2019 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:-

| S.N. | Export item | Qty. | Import item | Qty. Requested |
|------|---|--------------|---|--------------------|
| 1. | MENS SHORTS Made of 65% POLYSTER, 35% COTTON WOVEN DYED FABRICS GSM 245 +/- 10% | 980 Nos. | 65% POLYSTER, 35% COTTON WOVEN DYED FABRICS GSM 245 +/- 10% | 2.1 Sq. Mtr/Pc |
| 2. | MENS TROUSERS Made of 65% POLYSTER , 35% COTTON WOVEN DYED FABRICS GSM 245 +/- 10% | 975 Nos. | 65% POLYSTER , 35% COTTON WOVEN DYED FABRICS GSM 245 +/- 10% | 2.85 Sq. Mtr/Pc |
| 3. | JACKETS Made of 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 2500 Nos. | 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 2.7 Sq. Mtr/Pc |
| 4. | TROUSERS | 2500 | 65% COTTON, 35% POLYSTER WOVEN | 2.90 Sq. |

| | | | | |
|--|---|--------------|--|--------------------|
| | Made of 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | Nos. | PRINTED FABRICS GSM 210 +/- 10% | Mtr/Pc |
| 5. | HELMET COVER Made of 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 300 Nos. | 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 0.75 Sq. Mtr/Pc |
| 6. | CAP Made of 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 1000 Nos. | 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 0.45 Sq. Mtr/Pc |
| 7. | CAP Made of 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 500 Nos. | 65% COTTON, 35% POLYSTER WOVEN PRINTED FABRICS GSM 210 +/- 10% | 0.6 Sq. Mtr/Pc |
| RA may take subsequent consequential action accordingly. | | | | |

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| Case No. | 10 / NC/5/MEET/Sep/202223/9 | | |
| Case Status | Case Approved | | |
| Party Name | S.K.SHOES AND BOOTS PRIVATE LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM REVIW00000822AM23 | | |
| RA File Number | 062404000066 AM20 | | |
| Licence No and Date | 0610039352/21/11/2019 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to fix the Adhoc norms as under: | | | |
| Export Item 1: Ladies Riding boots Made of Leather (Long Boots) | | | |
| Qty.: 8000 nos. | | | |
| Import Items: | | | |
| S. No. | Item Description | U O M | Qty Recommended |

| | | | |
|---|--|-------------|----------------------|
| 1 | <u>Hydraguard Sealing Tape Polyester, Width 22 mm</u> | Meter | 3.2x8000 =25600 |
| 2 | <u>Elastic Tape Polyester 71% + elastic gore 29%, Width 16"</u> | Meter | Net +1% |
| 3 | <u>Snap Fasteners T.C. Brass/ Alloy</u> | - | Deleted not imported |
| 4 | <u>PU Lining surface coating 100% PU, Backing 100% non-woven</u> | - | Deleted not imported |
| 5 | 100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58" | Square foot | 4.25 x8000=34000 |
| 6 | Synthetic Microfibre Leather, surface coating 100% PU, backing 100% nylon (Width 1.4 m and GSM 950) | Meter | 0.12 x8000=960 |
| 7 | Rubber out sole synthetic rubber | Pair | Net to net |
| | Composite Toe Cap fibre glass, kevlar or carbon fibre | Pair | Net to net |
| 8 | Foot bed | - | Deleted not imported |

Export Item 2: Ladies Riding boots Made of Synthetic Leather (Long Boots)

Qty.: 3000 nos.

Import Items:

| S. No. | Item Description | U O M | Qty Recommended |
|--------|---|-------|-----------------|
| 1 | <u>Hydraguard Sealing Tape Polyester, Width 22 mm</u> | Meter | 3.2x3000 =9600 |

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|----|--|-------------|----------------------|
| 2 | Snap Fasteners T.C. Brass/ Alloy | - | Deleted not imported |
| 3 | 100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58" | Square foot | 4.25 x3000=12750 |
| 4 | Rubber out sole (synthetic rubber) | Pair | Net to net |
| 5 | Foot bed | - | Deleted not imported |
| 6. | Pu Synthetic Leather | Square foot | 4.10x3000=12,300 |

*The firm has informed that they have not imported any item for the export items serial no 3, 4 of the goods.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 11 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | PEARL GLOBAL INDUSTRIES LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001300AM23 |
| RA File Number | NA |
| Licence No and Date | 0510413561/10/02/2020 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 12 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | TEAM KNITS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000658AM23 |
| RA File Number | 322404000046 AM21 |

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| Licence No and Date | 3210079687/09/09/2020 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 13 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | S.K.SHOES AND BOOTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000928AM23 |
| RA File Number | 062404000047 AM21 |
| Licence No and Date | 0610039637/08/10/2020 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected in NC meeting No- NC/5/MEET/Mar/202122/19 Dated 23.03.2022. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to ask the firm to furnish the following details:</p> <ol style="list-style-type: none"> 1. Net import content in the export item. 2. Specification with dimension of each import item. 3. Comparison table, giving requirement of inputs with respective SION fixed in the H B Of procedure vol. II. 4. Appendix 4E including indigenous items details. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 14 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | HINDUSTAN APPAREL INDUSTRIES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00001272AM23 |
| RA File Number | 039404000497 AM21 |
| Licence No and Date | 0310838843/13/10/2020 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and noted that the firm has submitted technical details of export items s.n.2, 3. Based on recommendation of technical authority, Committee decided to approve the Adhoc</p> | |

norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 15 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Rejected |
| Party Name | ARJAN IMPEX PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00001151AM23 |
| RA File Number | 052304000233 AM21 |
| Licence No and Date | 0510415517/16/10/2020 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for higher wastages as their case was approved in NC meeting no- NC/5/MEET/Feb/202122/15 dated 31.03.2022.The committee went through the details submitted in this case and based on recommendation of technical authority; decide to maintained status quo of decision of above said meeting.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 16 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000667AM23 |
| RA File Number | 05AA04021848 AM21 |
| Licence No and Date | 0511000598/06/01/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> <p>Export item:- LEATHER HANDBAG FOR LADIES JET SET ITEM LG PKT MF TOTE</p> <p>Qty. 18050 Pcs.</p> | |

| S No. | Description of input | UOM | Qty. Recommended |
|-------|---|------|------------------|
| 1 | COW SPLIT FINISHED LEATHER(Relevant thickness) | SQM | Net +5% |
| 2 | 100% POLYESTER WOVEN FABRIC - GSM 130 +/- 10% | SQM | Net +5% |
| 3 | METAL PARTS FOR BAG - 16 MM LOGO FLAT RIVET - 8 MM LEG NOT VISIBLE - HH13085 # 8MM | NOS. | Net +1% |
| 4 | METAL PARTS FOR BAG - 42 MM TH:5MM SOFT BEVEL CHARM_ HH62607 | NOS. | Net +1% |
| 5 | METAL PARTS FOR BAG - (RB1206) 8 MM G:1:8 WIRE D RING | NOS. | Net +1% |
| 6 | METAL PARTS FOR BAG - METAL BUCKLE (RB2531) 15MM T:4 MM SOLID IXFOR | NOS. | Net to net |
| 7 | METAL PARTS FOR BAG - SNAP BUTTON 14 MM WITH THIN FLAT RIVET MK LOGO RJ-445A 18K GOLD | NOS. | Net +1% |
| 8 | ZIPPER (relevant size) | MTR | Net +1% |
| 9 | PULLER | NOS. | Net +1% |
| 10 | MK BOOKLET | NOS. | Net to net |
| 11 | CARE CARD | NOS. | Net to net |
| 12 | HANGTAG | NOS. | Net to net |
| 13 | QR LABEL | NOS. | Net to net |
| 14 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 85 +/- 10% | SQM | Net +4.8% |
| 15 | SYNTHETIC PU LEATHER (GSM 646 +/- | SQM | Net +4.8% |

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| | 10%) | | |
| 16 | 100% POLYESTER WOVEN FABRIC (KIMLON) FOR LINING - GSM 200 +/- 10% | SQM | Net +4.8% |
| 17 | MICROFIBRE - HOT MELT (GSM 220 +/- 10%) | SQM | Net +4.8% |
| 18 | MICROFIBRE - HK FILLER NON WOVEN (GSM 208 +/-10%) | SQM | Net +4.8% |
| 19 | PE FOAM TUBE | KG | Net +1% |
| 20 | ADHESION PROMOTER -UA400H | KG | 92.06* |
| 21 | PRIMER -DA550 | KG | 368.22* |
| 22 | EDGE PAINT SEMI GLOSSY - DAS660 | KG | 110.47* |
| *Subject to 2% FOB value of export combining all the three items. | | | |
| RA concerned may take necessary action subject to compliance of other usual conditions | | | |

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| Case No. | 17 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000666AM23 |
| RA File Number | 05AA04032317 AM21 |
| Licence No and Date | 0511001339/18/02/2021 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | |
| Export Item: LEATHER HANDBAG FOR LADIES - LG EW CROSSBODY | |
| Qty.: 78007 Pcs | |

| Import items: | | | |
|----------------------|--|------------|-------------------------|
| S.no. | Description of input | UOM | Qty. Recommended |
| 1 | COW SPLIT FINISHED LEATHER(Relevant thickness) | SF | Net +5% |
| 2 | 100% POLYESTER WOVEN FABRIC - GSM 130 +/- 10% | SQM | Net +4.8% |
| 3 | METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER - 3.5 MM LEG _HH73787 | NOS. | Net +1% |
| 4 | METAL PARTS FOR BAG - 41 MM CALISTA PULLER_HH62050 | NOS. | Net +1% |
| 5 | METAL PARTS FOR BAG - 12 MM T:3 SOLID OXFORD BUCKLE (RB2543) | NOS. | Net to net |
| 6 | METAL PARTS FOR BAG - 12MM SQUARE SECTION D RING_HH212970 | NOS. | Net +1% |
| 7 | METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS *2 REQUIRED FOR 1 BAG _HH15099 | NOS. | Net +1% |
| 8 | ZIPPER | MTR | Net +1% |
| 9 | SLIDER | NOS. | Net +1% |
| 10 | STOPPER | NOS. | Net +1% |
| 11 | MK BOOKLET | NOS. | Net to net |
| 12 | HANGTAG | NOS. | Net to net |
| 13 | QR LABEL | NOS. | Net to net |
| 14 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 85 +/- 10% | SQM | Net +4.8% |
| 15 | SYNTHETIC PU LEATHER GSM 590 +/- 10% | SQM | Net +4.8% |
| 16 | 100% POLYESTER WOVEN FABRIC (KIMLON) FOR LINING - GSM 200 +/- 10% | SQM | Net +4.8% |

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|----|---------------------------------|----|---------|
| 17 | PE FOAM TUBE | KG | Net +1% |
| 18 | ADHESION PROMOTER -UA400H | KG | 397.84* |
| 19 | PRIMER -DA550 | KG | 1591.0* |
| 20 | EDGE PAINT SEMI GLOSSY - DAS660 | KG | 397.84* |

*Subject to 2% FOB value of Export combining all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 18 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | BLUE DIAMOND LEDERS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00097700AM21 |
| RA File Number | 04AA04008044 AM21 |
| Licence No and Date | 0411000469/05/03/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on portal. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the thickness of import and export item separately.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 19 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | BLUE DIAMOND LEDERS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00099716AM21 |
| RA File Number | 04AA04008243 AM21 |
| Licence No and Date | 0411000482/09/03/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on portal. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the thickness of import and export item separately.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 20 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | HIJAZ LEATHERS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00103753AM21 |
| RA File Number | 04AA04008370 AM21 |
| Licence No and Date | 0411000502/15/03/2021 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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|---|--|------------|-------------------------|
| Case No. | 21 / NC/5/MEET/Sep/202223/9 | | |
| Case Status | Case Approved | | |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM REVIW00000665AM23 | | |
| RA File Number | 05AA04043106 AM21 | | |
| Licence No and Date | 0511002019/31/03/2021 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | |
| Export item: LEATHER HANDBAG FOR LADIES LG ENV PHN X BODY | | | |
| Qty. - 26245 Pcs. | | | |
| Import items: | | | |
| S No. | Description of input | UOM | Qty. Recommended |
| 1 | COW SPLIT FINISHED LEATHER(Relevant thickness) | SF | Net +5% |
| 2 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10% | SQM | Net +5% |

| | | | |
|----|---|------|------------|
| 3 | METAL PARTS FOR BAG - 35MM METAL LETTERS WITH 10MM MK CHARM HH73679 | NOS. | Net+1% |
| 4 | METAL PARTS FOR BAG - 12MM T:3MM OXFORD BUCKLE (LOGO ON RIGHT SIDE) | NOS. | Net to net |
| 5 | METAL PARTS FOR BAG - BRASS 386 SNAP BUTTON, NLSDTD 10MM | NOS. | Net+1% |
| 6 | METAL PARTS FOR BAG - BRASS A PRT CF88043, 9.5 MM | NOS. | Net+1% |
| 7 | METAL PARTS FOR BAG - 12MM T:3.1 MM CUT D RING HH215121 | NOS. | Net+1% |
| 8 | METAL PARTS FOR BAG - 9.2MM G:2.5MM CHANDLER SMALL CHAIN 1M≈137 LINKS (13 CLOSED + 2 OPEN) X 2 HH15203 | NOS. | Net+1% |
| 9 | 20MM PULLER FOR NUMBER 3 ZIP | NOS. | Net+1% |
| 10 | ZIPPER (Relevant) | MTR. | Net+1% |
| 11 | SLIDER(Relevant) | NOS. | Net+1% |
| 12 | FRONT STOPPER(Relevant) | SET | Net+1% |
| 13 | BOTTOM STOPPER(Relevant) | NOS. | Net+1% |
| 14 | MK BOOKLET | NOS. | Net to net |
| 15 | HANGTAG | NOS. | Net to net |
| 16 | QR LABEL | NOS. | Net to net |
| 17 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 85 +/- 10% | SQM | Net +5% |
| 18 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 250 +/- 10% | SQM | Net +5% |

| | | | |
|----|--|-----|---------|
| 19 | SYNTHETIC PU LEATHER GSM 980 +/- 10% | SQM | Net +5% |
| 20 | 100% POLYESTER WOVEN FABRIC (KIMLON) FOR LINING - GSM 200 +/- 10% | SQM | Net +5% |
| 21 | PE FOAM TUBE | KG | Net +1% |
| 22 | ADHESION PROMOTER -UA400H | KG | 134.00* |
| 23 | PRIMER -DA550 | KG | 535.00* |
| 24 | EDGE PAINT SEMI GLOSSY - DAS660 | KG | 134.00* |
| 25 | MICROFIBRE - HK FILLER NON WOVEN | SQM | Net +5% |
| 26 | NON WOVEN FABRIC WITH DOT GLUE (70% POLYPROPYLENE STAPLE FIBRE + 30% HOT MELT ADHESIVE) - GSM 40 +/- 10% | SQM | Net +5% |

*subject to 2% FOB value of export, combined all the three.

RA concerned may take necessary action subject to compliance of other usual conditions.

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|--|--|--------------------|-------------------------|
| Case No. | 22 / NC/5/MEET/Sep/202223/9 | | |
| Case Status | Case Approved | | |
| Party Name | SHREE KARANGAR TEXTILES PRIVATE LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM APPLY 00004826AM22 | | |
| RA File Number | 05AA04041657 AM21 | | |
| Licence No and Date | 0511002093/06/04/2021 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | |
| Export item | Qty. | import item | Qty. Recommended |
| PVC Leather Cloth | 578181 | PVC PASTE RESIN | 159000 |
| PVC Imitation Leather Backing With | MTR. | | KGS |

Knitted Fabrics, Width 54

Inches +/- 3% Min. GSM 475+/-10%

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 23 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ONNI ENTERPRISE LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000586AM23 |
| RA File Number | 02AA04001571 AM22 |
| Licence No and Date | 0211000565/19/04/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Width of Jute fabrics. 2. Total weight of each export product in kgs. 3. Size specifications of both bags. 4. CAD, Image and Measurement chart, 5. Total weight of each input fabric. 6. Manufacturing process and stage-wise wastage with justification. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 24 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | STRAWBERRY STUDIO EXPORTS PVT LTD |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00028313AM22 |
| RA File Number | 05AA04008805 AM22 |
| Licence No and Date | 0511002321/28/04/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> | |

RA concerned may take necessary action subject to compliance of other usual conditions.

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|-------------------------|--|
| Case No. | 25 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM REVIW00000664AM23 |
| RA File Number | 05AA04022557 AM22 |
| Licence No and Date | 0511002988/05/06/2021 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

Export item: LEATHER HAND BAG FOR LADIES - LG EW CROSSBODY

Qty.; 146140 Pcs

Import Items:

| Sl. No. | Description of input | UOM | Qty. recommended |
|---------|--|-----|------------------|
| 1 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10% | SQM | Net +5.00% |
| 2 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10% | SQM | Net +5.00% |
| 3 | 100% POLYESTER WOVEN FABRIC FOR LINING - GSM 85 +/- 10% | SQM | Net +5.00% |
| 4 | ADHESION PROMOTER - UA400H | KGS | Net +2.00% |
| 5 | COW SPLIT FINISHED LEATHER(Relevant thickness) | SF | Net +5.10% |
| 6 | EDGE PAINT SEMI GLOSSY - DAS660 | KGS | Net +2.00% |
| 7 | HANGTAG | NOS | Net +1.00% |
| 8 | LEATHER BOARD - 0.8 MM | KGS | Net +5.00% |

| | | | |
|-----|---|-----|------------|
| 9 | LEATHER BOARD - 2 MM | KGS | Net +5.00% |
| 10 | METAL PARTS FOR BAG- 12 MM SQUARE SECTION D RING _HH212970 | NOS | Net +1.00% |
| 11 | METAL PARTS FOR BAG- 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN)- 15 LINKS *2 REQUIRED FOR 1 BAG _HH15099 | NOS | Net +1.00% |
| 12 | METAL PARTS FOR BAG- 12MM T:3 SOLID OXORD BUCKLE (RB2543) | NOS | Net to net |
| 13 | METAL PARTS FOR BAG- 41MM CALISTA PULLER_HH62050 | NOS | Net +1.00% |
| 145 | METAL PARTS FOR BAG- 50 MM JOINED METAL LETTER- 3.5MM LEG _HH73787 | NOS | Net +1.00% |
| 15 | MK BOOKLET | NOS | Net to net |
| 16 | PE FOAM TUBE | KGS | Net +1.00% |
| 17 | PLASTIC ROLL – FILLER | KGS | Net +1.00% |
| 18 | PRIMER - DA550 | KGS | 2981.26* |
| 19 | QR LABEL | NOS | Net to net |
| 20 | SLIDER | NOS | Net +1.00% |
| 21 | STOPPER | NOS | Net +1.00% |
| 22 | SYNTHETIC PU LEATHER GSM 570 +/- 10% | SQM | Net +5.00% |
| 23 | ZIPPER | MTR | Net +0.50% |

*Subject to 2% FOB value of export.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 26 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | P AND G ENTERPRISES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00111700AM22 |
| RA File Number | 05AA04025653 AM22 |
| Licence No and Date | 0511003089/10/06/2021 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| Details of Export List | Qty. | Import item | Qty. Recommended |
|--|-------|---|------------------|
| MENS JACKET | 4668. | Synthetic Leather | 8383 Mtr |
| STYLE 100105443 | NOS. | 100% Polyester With PU Coating, GSM 380 (+/-)10% | |
| Containing Net Qty of 8402.4 Mtr of Synthetic Leather 100% Polyester With PU Coating, GSM 380, +/-10% | | Zipper Fastner | 4668 |
| | | Delrin - Open End Zipper | PCS |
| | | Zipper Fastner | 9336 |
| | | Delrin-Closed End Zippers | PCS |
| | | Zipper Fastner | 4668 |
| | | Polycoil-Open End Zippe | PCS |
| | | Snap Button (+/-)10 Percent Deep Black | 34 GRS |

| | | | |
|---|--------|--|----------|
| Mens Jacket | 4482.0 | Synthetic Leather | 5842 |
| Style 100105726 | NOS. | 100% Polyester With PU Coating, GSM 315, +/- 10% | MTR |
| Containing Net Qty Of 5826.6 Mtr Of Synthetic Leather, 100% Polyester With PU Coati | | | |
| GSM 315 (+/-)10% and Net Qty of 2151.36 Mtr. of Synthetic Leather 100% polyester with PU coating, GSM 295(+/-)10% | | Synthetic Leather 100% Polyester With PU Coating, GSM 295, +/- 10% | 2180 Mtr |
| | | Zipper Fastner | 4482 |
| | | Delrin - Open End Zipper | PCS |
| | | Zipper Fastner | 8964 |
| | | Delrin-Closed End Zippers | PCS |
| | | Snap Button -24-L-A - Col - Anti Nickel | 96 |
| | | | GRS |
| | | Snap Button - Col - Anti Nickel | 64 |
| | | | GRS |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

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| Case No. | 27 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00147411AM22 |
| RA File Number | 05AA04057689 AM22 |
| Licence No and Date | 0511003823/26/07/2021 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

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| Case No. | 28 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | JAYANITA EXPORTS PRIVATE LTD. |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00175801AM22 |
| RA File Number | 05AA04072941 AM22 |
| Licence No and Date | 0511004449/02/09/2021 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete manufacturing process along with stage wise wastage
2. Size specifications of each export item.
3. Complete calculation regarding requirement of inputs per piece of export item in terms of Sq meters along with net contents in exports.
4. Snap/Photograph/Image of each export product.
5. Indicate application of each accessory in each export item.

The case stands deferred for re-listing.

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|-------------------------|--|
| Case No. | 29 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | DEVTARA INC |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00226775AM22 |
| RA File Number | 05AA04090167 AM22 |
| Licence No and Date | 0511005699/26/10/2021 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

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|-------------|-----------------------------|
| Case No. | 30 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |

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| Party Name | AAN CLOTHINGS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00229494AM22 |
| RA File Number | 05AA04093746 AM22 |
| Licence No and Date | 0511005740/28/10/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 31 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | AAN CLOTHINGS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00250200AM22 |
| RA File Number | 05AA04096639 AM22 |
| Licence No and Date | 0511006092/12/11/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 32 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | PIONEER CALICOS PRODUCTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00272122AM22 |
| RA File Number | 31AA04029172 AM22 |
| Licence No and Date | 3111000745/02/12/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical</p> | |

authority; decide to approve the Adhoc norms as under:

| Export items | Qty. | import item | Qty. Recommended |
|---|---------------|---|------------------|
| Moon Pillow inlet / Cover Size: 79CMS x 38CMS (31,000 Nos. Equivalent to 17980 SQM) | 31000 Nos. | Processed Man Made Knitted Spandex Fabric (90% Polyester, 10%) Spandex Dyed 275 GSM (+/-10%) width 160CMS, Material is Being Supplied Free Of Cost & Value Mentioned Is Only The Notional Value | 9438Sq. Mtr |
| | | Processed Man Made Fabric 85% Polyester and 15% Polyimide Micro plush Fabric Dyed 270 GSM (+/-10%) width 160CMS, Material is Being Supplied Free Of Cost & Value Mentioned Is Only The Notional Value | 9438 Sq. Mtr |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 33 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | AAN CLOTHINGS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00272735AM22 |
| RA File Number | 05AA040105964 AM22 |
| Licence No and Date | 0511006596/02/12/2021 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, decide to approve the Adhoc norms as applied for. | |
| GSM should be matched in both the import and export items. | |
| RA concerned may take necessary action subject to compliance of other usual conditions. | |

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|----------------------------|--|
| Case No. | 34 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | STRAWBERRY STUDIO EXPORTS PVT LTD |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

| | |
|--|----------------------------|
| HQ File Number | HQRNORM APPLY 00276791AM22 |
| RA File Number | 05AA040106726 AM22 |
| Licence No and Date | 0511006651/06/12/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 35 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | HINDUSTAN APPAREL INDUSTRIES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00279619AM22 |
| RA File Number | 03AA040115471 AM22 |
| Licence No and Date | 0311009295/08/12/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted improper reply. Therefore committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

| | |
|---|--|
| Case No. | 36 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | AFFLATUS INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00286981AM22 |
| RA File Number | 05AX04000120 AM22 |
| Licence No and Date | 0511006940/15/12/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> | |

| Export item | Qty. | import item | Qty. Recommended |
|--|------|--|------------------|
| Ladies Trouser | 7350 | 55% Linen 45% Viscose Dyed Woven Fabric | 3.30 Sq. Mtr/Pc |
| Style No. 975078 | Nos. | GSM 195 (+/-10%) | |
| Made of 55% Linen 45% Viscose Dyed Woven Fabric | | | |
| GSM 195 (+/-10%) | | | |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 37 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GAURAV INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00289272AM22 |
| RA File Number | 05AX04000171 AM22 |
| Licence No and Date | 0511006995/17/12/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification for higher consumption than SION for export item no -1 2. In Ladies Kaftan two fabrics are used. Clarify it with arrow marking on image. <p>The case stands deferred for re-listing.</p> | |

| | |
|---------------------------|--|
| Case No. | 38 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | DELTA SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00289513AM22 |
| RA File Number | 04AX04000032 AM22 |
| Licence No and Date | 0411002205/17/12/2021 |
| Norms Committee Decision: | |

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Thickness of each import i.e. cow finished leather.
2. Quality difference between different inputs (cow finished leather)

The case stands deferred for re-listing.

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|-------------------------|--|
| Case No. | 39 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | PEE EMPRO EXPORTS PVT LTD |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00291760AM22 |
| RA File Number | 05AX04000240 AM22 |
| Licence No and Date | 0511007038/20/12/2021 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| Export item | Qty. | import item | Qty. Recommended |
|---|--------------|---|------------------|
| Ladies Blouse (Style No. 861315 / 862625) | 8515 PCS. | Fabric - 100% Ramie Solid Dyed Woven Fabric | 2.88 Sq. Mtr/Pc |
| Made Of 100% Ramie Solid Dyed Woven Fabric - GSM 58 (+/- 10%) With Embroidery | | GSM 58 (+/- 10%) | |

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 40 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00293591AM22 |
| RA File Number | 05AX04000190 AM22 |
| Licence No and Date | 0511007036/22/12/2021 |

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| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 41 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00294026AM22 |
| RA File Number | 05AX04000239 AM22 |
| Licence No and Date | 0511007127/22/12/2021 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to ask the firm to furnish dimensions/Specifications of pillows. | |
| The case stands deferred for re-listing. | |

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|---|---|
| Case No. | 42 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00294305AM22 |
| RA File Number | 05AX04000277 AM22 |
| Licence No and Date | 0511007142/22/12/2021 |
| Norms Committee Decision: | |
| The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted improper reply. Therefore committee decided to ask the firm to furnish the following: | |
| <ol style="list-style-type: none"> 1. To submit image/ sketch/ photograph of each export item. 2. Measurement specification provided by the buyer for each export item. 3. Lay marker or CAD or paper pattern for each export item. 4. The zip fastener at import serial no.5 & 11 have huge variation in length (6cm-77 cm), please mention the exact length of the zip fasteners used in export items. 5. Indicate usage of woven fusible interlining (Import serial no.3, 4, 9, 10) in the relevant export items. | |
| The case stands deferred for re-listing. | |

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| Case No. | 43 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Withdrawn |

| | |
|--|--|
| Party Name | FARIDA CLASSIC SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00294360AM22 |
| RA File Number | 04AX04000051 AM22 |
| Licence No and Date | 0411002232/22/12/2021 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide their reply dated 06.08.2022 that above said advance authorization have been surrendered along-with Non-Utilisation certificate form customs as RA-Chennai. Hence committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

| Case No. | 44 / NC/5/MEET/Sep/202223/9 | | | | | | | | | | | | | | |
|---|---|----------------------|---------------------|-------------|------|-------------|---------------------|---------------------------|-------|----------------------|-------|--|------|-------|-----|
| Case Status | Case Approved | | | | | | | | | | | | | | |
| Party Name | WILLIAM GOODACRE AND SONS INDIA PRIVATE LTD | | | | | | | | | | | | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | | | | | | | | | | | | |
| HQ File Number | HQRNORM APPLY 00299922AM22 | | | | | | | | | | | | | | |
| RA File Number | 10AX04000018 AM22 | | | | | | | | | | | | | | |
| Licence No and Date | 1011000728/28/12/2021 | | | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | | | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>Tufted Polypropylene Mats</td> <td>95239</td> <td>Tufted Polypropylene</td> <td>97144</td> </tr> <tr> <td>With Rubber Backing (Mats/Mattings)</td> <td>SQM.</td> <td>Rolls</td> <td>SQM</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | Export item | Qty. | import item | Qty. Recommended | Tufted Polypropylene Mats | 95239 | Tufted Polypropylene | 97144 | With Rubber Backing (Mats/Mattings) | SQM. | Rolls | SQM |
| Export item | Qty. | import item | Qty. Recommended | | | | | | | | | | | | |
| Tufted Polypropylene Mats | 95239 | Tufted Polypropylene | 97144 | | | | | | | | | | | | |
| With Rubber Backing (Mats/Mattings) | SQM. | Rolls | SQM | | | | | | | | | | | | |

| | |
|-------------------------|--|
| Case No. | 45 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | DELTA SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00303908AM22 |
| RA File Number | 04AX04000078 AM22 |

| Licence No and Date | 0411002282/31/12/2021 | | |
|---|-----------------------|--|---|
| Norms Committee Decision: | | | |
| Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | |
| Taking cue from G-8 and G-13, following norms are recommended: | | | |
| Export item-1: GENTS LEATHER HALF BOOT UPPER | | | |
| Qty.: 5680 pairs | | | |
| Import items: | | | |
| S. No. | Description | Specification | Pairs Qty. Recommended |
| 1 | COW FINISHED LEATHER | PU-COATED 08M 2,0 BL (Bovine Upper Leather 2mm) | 5680 1.908 X 5680 = 10839.92 Sq. Ft |
| 2 | COW FINISHED LEATHER | PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm) | |
| 3 | HEAT TRANSFER LABEL | SIEVI TRANSFER WHITE (Brand Label) | 3000 Net to Net in pcs |
| 5 | MESH LINING | Spacer Lining Material Grey (Mesh lining With Foam) | 5680 0.275 X 5680 = 1559.22 Sq. Mtr |
| 6 | NON WOVEN LINING | Mycro Basic Counter lining, col :grey (Synthetic Micro Suede) | |
| 11 | SYNTHETIC LINING | ARTIFI PIG LINI BLAC (Synthetic Lining (Artificial Pig Lining)) | |
| 17 | NON WOVEN FELT LINING | LINING +FELT CLOG WH (Felt Lining) | |
| 4 | KNITTED LINING | CORDURA BOX GREY+100 (Upper Mesh Lining) | 3000 0.068 X 3000 = 204 Sq. Mtr |
| 7 | NON WOVEN LINING | MYCROSUEDE 18 BLACK (Micro Suede 1.8mm) | 5680 0.11 X 5680 = 623.48 Sq. Mtr |

| | | | | |
|----|--------------------------|--|------|----------------------------------|
| 15 | REFLECTIVE LINING | REFLECTIVE ORANGE (Upper Reflector) | 3000 | 0.003 X 3 000 = 9 Sq. Mtr |
| 18 | FOAM | Air memory 8mm (Memory Foam 8mm) | 3000 | 0.064 X 3000 = 192 Sq. Mtr |
| 19 | FOAM | Cell Foam 8mm (Cell Foam 8mm) | 5680 | 0.044 X 5680 = 249.72 Sq. Mtr |
| 12 | THERMOPLASTIC COUNTER | TPU Stiffener (Toe Puff) | 5680 | Net to Net In Pair |
| 8 | REINFORCEMENT TAPE | SEAMBAND 12 MM GREY (Webbing Tape) | 2680 | 0.2 X 2680 = 536 Mtr |
| 14 | POLYESTER RIBBON | STRAP BLACK FIRE 25 (Webbing Tape) | 2680 | 0.26 X 2680 = 696.80 Mtr |
| 13 | POLYESTER RIBBON | Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape) | 3000 | 0.18 X 3000 = 540 Mtr |
| 9 | METAL FITTING | B978-15 LACE (Metal Wire Lace) | 5680 | 1.853 X 5680 = 10524 Mtr |
| 10 | METAL FITTING | RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet) | 2680 | Net +1% in Mtr |
| 21 | PLASTIC LACE LOOP | B1818 EYEST.GUIDE 15 (Plastic Lace Loop) | 3000 | Net +1% in Mtr |
| 22 | PLASTIC LACE LOOP | B1820 EYEST.GUIDE 25 (Plastic Lace Loop) | 5680 | Net +1% in Mtr |
| 16 | PLASTIC FITTING | B1195 TONGUE UNDERLA (Plastic Tightener Base) | 5680 | Net to Net in Pcs |
| 20 | PLASTIC LACE TIGHTNER | M4 HOUSING DIAL B (Plastic Lace Tightener) | 5680 | Net to Net in Pcs |
| 23 | PLASTIC LACE TIGHTNER | M4 BAYONET TONGUE | 5680 | Net to Net in Pcs |

| | | | | |
|----|--------|-----------------------------------|------|----------------|
| | BASE | (Plastic Lace Tightener) | | |
| 24 | VELCRO | 100mm Velcro loop, Black (Velcro) | 2680 | Net +1% in Mtr |
| 25 | VELCRO | 100mm Velcro Hook Black (Velcro) | 2680 | Net +1% in Mtr |

Export item-2: GENTS LEATHER SHOE UPPER

Qty. : 13730 pairs

Import items:

| S. No. | Description | Specification | Pairs | Qty. Recommended |
|--------|-----------------------|--|-------|------------------------------------|
| 26 | COW FINISHED LEATHER | PU-COATED 08M 2,0 BL (Bovine Upper Leather 2mm) | 7220 | 1.268 X 13730 = 17411.57 Sq. Ft |
| 27 | COW FINISHED LEATHER | PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm) | 3740 | |
| 28 | COW FINISHED LEATHER | SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm) | 1500 | |
| 29 | COW FINISHED LEATHER | PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm) | 1270 | |
| 30 | HEAT TRANSFER LABEL | SIEVI TRANSFER WHITE (Brand Label) | 9020 | Net to Net in Pcs |
| 32 | KNITTED LINING | Lining material blk grey (Felt Lining) | 3210 | 0.095 X 3210 = 305.40 Sq. Mtr |
| 63 | NON WOVEN FELT LINING | LINING +FELT CLOG WH (Felt Lining) | 9300 | 0.046 X 9300 = 427.50 Sq. Mtr |
| 33 | MESH LINING | RANDORIX GREEN (Mesh Lining With Foam) | 1270 | 0.087 X 1270 = 110.49 Sq. Mtr |
| 35 | MESH LINING | RANDORIX ORANGE (Mesh Lining With Foam) | 1500 | 0.086 X 1500 = 129 Sq. Mtr |

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|----|--------------------------|--|-------|-----------------------------------|
| 34 | MESH LINING | Spacer Lining Material Grey (Mesh Lining With Foam) | 7800 | 0.11 X 7800 = 856.5 Sq. Mtr |
| 36 | NON WOVEN LINING | Mycro Basic Counter lining, col :grey (Synthetic Micro Suede) | 12510 | 0.032 X 12510 = 397.05 Sq. Mtr |
| 45 | SYNTHETIC LINING | ARTIFI PIG LINI BLAC (Synthetic Lining (Artificial Pig Lining)) | 7500 | 0.014 X 7500 = 106.5 Sq. Mtr |
| 46 | SYNTHETIC LINING | NAPPA SOFT GT (Synthetic Lining) | 1220 | 0.019 X 1220 = 23.18 Sq. Mtr |
| 31 | KNITTED LINING | CORDURA BOX GREY+100 (Upper Mesh Lining) | 6000 | 0.069 X 6000 = 414 Sq. Mtr |
| 47 | SYNTHETIC LINING | PUMA BLACK +100 FELT (Upper Mesh Lining) | 7730 | 0.04 X 7730 = 306 Sq. Mtr |
| 48 | SYNTHETIC LINING | ALLIGATOR RED +100FE (Upper Mesh Lining) | 1940 | 0.03 X 1940 = 58.2 Sq. Mtr |
| 37 | NON WOVEN LINING | MYCROSUEDE 18 BLACK (Micro Suede 1.8mm) | 9070 | 0.073 X 9070 = 664.07 Sq. Mtr |
| 38 | NON WOVEN LINING | MYCROSUEDE 2,0 GT BL (Micro Suede 2mm) | 1220 | 0.1 X 1220 = 122 Sq. Mtr |
| 49 | SYNTHETIC LINING | GORE-TEX MS SPORTIVE (Water Proof Lining Material) | 1220 | 0.213 X 1220 = 259.86 Sq. Mtr |
| 51 | THERMOPLASTIC COUNTER | COUNTER MAT. PROFORM (Counter Stiffener) | 1220 | 0.02 X 1220 =24.40 Sq. Mtr |
| 58 | REFLECTIVE LINING | REFLECTIVE ORANGE (Upper Reflector) | 1500 | 0.011 X 7220 = 79.42 Sq. Mtr |
| 59 | REFLECTIVE LINING | REFLECTIVE YELLOW (Upper Reflector) | 4500 | |
| 60 | REFLECTIVE LINING | REFLECTIVE GREY (Upper Reflector) | 1220 | |
| 65 | FOAM | Cell Foam 8mm (Cell Foam 8mm) | 13730 | 0.022 X 13730 = 308.3 Sq. Mtr |

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|----|--------------------------|--|-------|---------------------------------|
| 81 | INSOLE SHEET | TEXON T49 S 2,5 (Insole Sheet) | 1220 | 0.023 X 1220 = 28.06 Sq. Mtr |
| 50 | THERMOPLASTIC COUNTER | TPU Stiffener (Toe Puff) | 12510 | Net to Net in Pairs |
| 39 | REINFORCEMENT TAPE | GORE SEAM TAPE (Water Proof Tape) | 1220 | 1.75 x 1220 = 2135 in Mtr |
| 40 | REINFORCEMENT TAPE | GORE NET BAND 13 MM (Net Band Tape) | 1220 | 0.9 x 1220 = 1098 in Mtr |
| 69 | UPPER CUT COMPONENT | PRINT M1343ORA (Micro Suede Upper Component) | 3000 | Net to Net in Pairs |
| 42 | REINFORCEMENT TAPE | TAPE 19MM LIGHT (Webbing Tape) | 1500 | 0.16 X 1500 = 240 Mtr |
| 56 | POLYESTER RIBBON | STRAP 25 BL/GR/LI 25 (Webbing Tape) | 1270 | 1.01 X 1270 = 1282.70 Mtr |
| 57 | POLYESTER RIBBON | RIBBON 12 YE/BL/REF (Polyester Webbing Tape) | 1800 | 0.14 X 1800 = 252 Mtr |
| 53 | POLYESTER RIBBON | RIBBON 25 BL/RED/GRE (Polyester Webbing Tape) | 1940 | 0.92 X 1940 = 1784.80 Mtr |
| 52 | POLYESTER RIBBON | Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape) | 3000 | 0.195 X 3000 = 585 Mtr |
| 54 | POLYESTER RIBBON | Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape) | 1220 | 0.25 X 1220 = 305 Mtr |
| 55 | POLYESTER RIBBON | Polyester Ribbon 12mm Metal Free (Polyester Webbing Tape) | 1270 | 0.33 X 1270 = 419.10 Mtr |
| 64 | REFLECTIVE RIBBON | Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape) | 4500 | 0.25 X 4500 = 1125 Mtr |
| 41 | REINFORCEMENT TAPE | B1739 TXT BLACK 30MM (Webbing Tape) | 1500 | Net to Net in Pcs |

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|----|-------------------------------|---|------|------------------------|
| 43 | METAL FITTING | B1038-15 LACE (Metal Wire Lace) | 8720 | 1.2 X 8720 = 10464 Mtr |
| 44 | METAL FITTING | DOUBLERIVET2302/2410 (Eyelet, Rivet) | 1940 | Net +1% in Pcs |
| 62 | PLASTIC FITTING | PLASTIC RIVET RP120 (Eyelet, Rivet) | 1270 | Net +1% in Pcs |
| 72 | PLASTIC LACE LOOP | B629A EYESTAYGUIDE20 (Plastic Lace Loop) | 7220 | Net +1% in Pcs |
| 73 | PLASTIC LACE LOOP | B630B EYESTAYGUIDE25 (Plastic Lace Loop) | 7220 | Net +1% in Pcs |
| 66 | RUBBER LOGO | HEELPROT BLACK/LIME (Branded Rubber Logo) | 1270 | Net +1% in Pcs |
| 67 | RUBBER LOGO | TERMINAL BLACK-RED (Branded Rubber Logo) | 1940 | Net +1% in Pcs |
| 68 | RUBBER LOGO | TERMINAL 33622 GREEN (Branded Rubber Logo) | 1270 | Net +1% in Pcs |
| 61 | PLASTIC FITTING | B1195 TONGUE UNDERLA (Plastic Tightener Base) | 8720 | Net to Net in Pcs |
| 70 | PLASTIC LACE TIGHTNER | 1580D LR6 DIAL (Plastic Lace Tightener) | 8720 | Net to Net in Pcs |
| 71 | PLASTIC LACE TIGHTNER FITTING | B1565 L6 BAYONET (Plastic Lace Tightener) | 8720 | Net to Net in Pcs |
| 74 | PLASTIC BUCKLE | 2-STRAP HOLDER +HOLE (Elastic Tightening Plastic Buckle 37MM) | 1940 | Net to Net in Pcs |
| 75 | PLASTIC BUCKLE | 2-STRAPHOLDER+CAVITY (Elastic Tightening Plastic Buckle 37MM) | 1270 | Net to Net in Pcs |
| 76 | PLASTIC BUCKLE | STRAP HOLDER 37 MM (Elastic Tightening Plastic Buckle 37MM) | 1800 | Net to Net in Pcs |
| 77 | VELCRO | 100mm Velcro loop, Black (Velcro) | 5010 | 0.131 x 5010 = 657.21 |

| | | | | |
|----|--------------|---|------|-----------------------|
| 78 | VELCRO | 100mm Velcro Hook Black (Velcro) | 5010 | 0.131 x 5010 = 657.21 |
| 79 | WOVEN LABLE | SHOE&NAIL LABEL WHIT (Woven Decorative Label) | 1270 | Net to Net in Pcs |
| 80 | WOVEN LABLE | GORE WOVENLABEL SMAL (Woven Decorative Label) | 1220 | Net to Net in Pcs |
| 82 | PLASTIC FOAM | METATARASAL XRD SIZE2 (Plastic Tongue Foam Component) | 300 | Net to Net in Pairs |
| 83 | PLASTIC FOAM | METATARASAL XRD SIZE3 (Plastic Tongue Foam Component) | 890 | Net to Net in Pairs |
| 84 | PLASTIC FOAM | METATARASAL XRD SIZE4 (Plastic Tongue Foam Component) | 310 | Net to Net in Pair |

Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER

Qty. : 3250 pairs

Import items:

| S. No. | Description | Specification | Pairs | Qty. Recommended |
|--------|-----------------------|---|-------|-------------------------------|
| 85 | COW FINISHED LEATHER | SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm) | 2500 | 0.702 X 3250 = 2281.5 Sq. Ft. |
| 86 | COW FINISHED LEATHER | PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm) | 750 | |
| 87 | HEAT TRANSFER LABEL | ESD TRANSFER YELLOW (Brand Label) | 3250 | Net to Net in Pcs |
| 88 | HEAT TRANSFER LABEL | RACER TRANSFER ORANG (Brand Label) | 750 | Net to Net in Pcs |
| 99 | NON WOVEN FELT LINING | LINING +FELT CLOG WH (Felt Lining) | 3250 | 0.04 X 3250 = 129.25 Sq. Mtr |
| 89 | MESH LINING | RANDORIX GREEN (Mesh Lining) | 2500 | 0.109 X 2500 = 272.5 |

| | | | | Sq. Mtr |
|-----|-----------------------|---|------|----------------------------------|
| 90 | MESH LINING | RANDORIX ORANGE (Mesh Lining) | 750 | 0.118 X 750 = 88.50 Sq. Mtr |
| 91 | NON WOVEN LINING | Mycro Basic Counter lining, col :grey (Synthetic Micro Suede) | 3250 | 0.033 X 3250 = 107.25 Sq. Mtr |
| 92 | NON WOVEN LINING | MYCROSUEDE 18 BLACK (Micro Suede 1.8mm) | 750 | 0.022 X 750 = 16.50 Sq. Mtr |
| 93 | NON WOVEN LINING | 1.4mm Mycro suede black (Micro Suede 1.4mm) | 750 | 0.017 X 750 = 12.75 Sq. Mtr |
| 95 | SYNTHETIC LINING | PUMA BLACK +100 FELT (Upper Mesh Lining) | 3250 | 0.064 X 3250 = 208.25 Sq. Mtr |
| 101 | FOAM | Cell Foam 8mm (Cell Foam 8mm) | 3250 | 0.025 X 3250 = 80 Sq. Mtr |
| 94 | METAL FITTING | B1038-15 LACE (Metal Wire Lace) | 3250 | 1.2 X 3250 = 3900 Mtr |
| 96 | THERMOPLASTIC COUNTER | TPU Stiffener (Toe Puff) | 3250 | Net to Net In Pairs |
| 97 | POLYESTER RIBBON | Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape) | 750 | 0.14 X 750 =105 Mtr |
| 100 | REFLECTIVE RIBBON | Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape) | 2500 | 0.25 X 2500 = 625 Mtr |
| 102 | UPPER CUT COMPONENT | HF M1036 LOW GREEN (Micro Suede Upper Component) | 2500 | Net to Net in pairs |
| 103 | UPPER CUT COMPONENT | PRINT VL271 B/O (Micro Suede Upper Component) | 750 | Net to Net in pairs |
| 106 | PLASTIC LACE LOOP | B1820 EYEST.GUIDE 25 (Plastic Lace Loop) | 750 | Net +1% in Pcs |
| 107 | PLASTIC LACE LOOP | B629A EYESTAYGUIDE20 | 2500 | Net +1% in Pcs |

| | | | | |
|-----|----------------------------------|--|------|-------------------|
| | | (Plastic Lace Loop) | | |
| 108 | PLASTIC LACE LOOP | B630B EYESTAYGUIDE25 (Plastic Lace Loop) | 2500 | Net +1% in Pcs |
| 98 | PLASTIC FITTING | B1195 TONGUE UNDERLA (Plastic Tightener Base) | 3250 | Net to Net in Pcs |
| 104 | PLASTIC LACE TIGHTNER | 1580D LR6 DIAL (Plastic Lace Tightener) | 3250 | Net to Net in Pcs |
| 105 | PLASTIC LACE TIGHTNER FITTING | B1565 L6 BAYONET (Plastic Lace Tightener) | 3250 | Net to Net in Pcs |

Export item-4: GENTS SYNTHETIC SHOE UPPER

Qty. : 6000 pairs

Import items:

| S. No. | Description | Specification | Pairs | Qty. Recommended |
|--------|-----------------------|---|-------|-------------------------------|
| 109 | COW FINISHED LEATHER | PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm) | 6000 | 0.139 X 6000 = 834 Sq. Ft. |
| 110 | HEAT TRANSFER LABEL | TRANS TRACTIONPRO YE (Brand Label) | 6000 | Net to Net in Pcs |
| 118 | NON WOVEN FELT LINING | LINING +FELT CLOG WH (Felt Lining) | 6000 | 0.04 X 6000 = 240 Sq. Mtr |
| 112 | KNITTED LINING | NEWD OG BLACK (Felt Lining) | 6000 | 0.09 X 6000 = 540 Sq. Mtr |
| 113 | NON WOVEN LINING | Mycro Basic Counter lining, col :grey (Synthetic Micro Suede) | 6000 | 0.031 X 6000 = 186 Sq. Mtr |
| 116 | SYNTHETIC LINING | ARTIFI PIG LINI BLAC (Synthetic Lining(Artificial Pig Lining)) | 6000 | 0.017 X 6000 = 102 Sq. Mtr |
| 111 | KNITTED LINING | ARIES+FELT BLACK (Upper Mesh Lining) | 6000 | 0.023 X 6000 = 138 |

| | | | | Sq. Mtr |
|-----|----------------------------------|---|------|-------------------------------|
| 114 | NON WOVEN LINING | MYCROSUEDE 18 BLACK (Micro Suede 1.8mm) | 6000 | 0.061 X 6000 = 366 Sq. Mtr |
| 119 | FOAM | FOAM D65 15 MM (15mm Foam) | 6000 | 0.02 X 6000 = 120 Sq. Mtr |
| 120 | UPPER CUT COMPONENT | PRINT VL459 (Micro Suede Upper Component) | 6000 | Net to Net in Pairs |
| 121 | UPPER CUT COMPONENT | TONG VL459 (Tongue Elastic Component) | 6000 | Net to Net in Pairs |
| 115 | METAL FITTING | B1038-15 LACE (Metal Wire Lace) | 6000 | 1.4 X 6000 = 8400 Mtr |
| 117 | THERMOPLASTIC COUNTER | TPU Stiffener (Toe Puff) | 6000 | Net to Net in Pairs |
| 126 | RIBBON | RIBBON 12 MM BLACK (Webbing Tape) | 6000 | 0.64 X 6000 = 3840 Mtr |
| 127 | RIBBON | B1738 TXT BLACK 25MM (Lace Holding Webbing Tape) | 6000 | Net to Net in Pcs |
| 128 | RIBBON | FORM TX2 YELLO 20 (Lace Holding Webbing Tape) | 6000 | Net to Net in Pcs |
| 129 | RIBBON | B1737 TXT BLACK 20 (Lace Holding Webbing Tape) | 6000 | Net to Net in Pcs |
| 122 | PLASTIC LACE TIGHTNER | LR6 DIAL YELLO RIGHT (Plastic Lace Tightener) | 6000 | Net to Net in Pcs |
| 123 | PLASTIC LACE TIGHTNER | LR6 DIAL YELLO LEFT (Plastic Lace Tightener) | 6000 | Net to Net in Pcs |
| 124 | PLASTIC LACE TIGHTNER FITTING | B1694 L6 BAYONET RIG (Plastic Lace Tightener) | 6000 | Net to Net in Pcs |
| 125 | PLASTIC LACE TIGHTNER FITTING | B1697 L6 BAYONET LEF (Plastic Lace Tightener) | 6000 | Net to Net in Pcs |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 46 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | PEE EMPRO EXPORTS PVT LTD |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00308301AM22 |
| RA File Number | 05AX04000447 AM22 |
| Licence No and Date | 0511007635/05/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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|--|--|---------------------------------|------------|-------------------------|
| Case No. | 47 / NC/5/MEET/Sep/202223/9 | | | |
| Case Status | Case Approved | | | |
| Party Name | FARIDA PRIME TANNERY PRIVATE LIMITED | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | |
| HQ File Number | HQRNORM APPLY 00308457AM22 | | | |
| RA File Number | 04AX04000087 AM22 | | | |
| Licence No and Date | 0411002317/05/01/2022 | | | |
| Norms Committee Decision: | | | | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>Taking cue from G-7 and CLE/CLRI comments, the Following Norms are recommended:</p> <p>Export Item: Finished leather from Hide of Cow buffalo (Thickness 1.3mm)</p> <p>Qty.: 100000.0 Sq. ft.</p> <p>Import Item:</p> | | | | |
| S.no. | Import Description | Technical Characteristic | UOM | Qty. Recommended |

| | | | | |
|----|--|-------------------------------------|--------|--|
| 1 | Wet Blue Cattle Hides (Cow/Buff Wet Blue Leather) | Leather Hides (Thickness 1.8 mm) | Sq. Ft | 105000.0 Sq. ft |
| 2 | Bating Agent | Chemicals as per SION | | Not allowed, as per the recommendation of CLRI/CLE |
| 3 | Leather Degreasing Agent (Fatty Alcohol/Esters Fatty Acid Derivatives) | Chemicals as per SION | Kg | 500 |
| 4 | C(ii) Chrome Tanning Agent U Relevant Reducing Agent U Masking Agent | Chemicals as per SION | Kg | 700 kg |
| 5 | Syntan | Chemicals as per SION | Kg | 5400 |
| 6 | Fatliquors | Chemicals as per SION | Kg | 2400 |
| 7 | Pigments | Chemicals as per SION | Kg | 1000 |
| 8 | Resin/Polyurathane based | Chemicals as per SION | Kg | 1000 |
| 9 | Feel Modifiers | Chemicals as per SION | Kg | 100 |
| 10 | Wax Emulsion | Chemicals | Kg | 200 |
| 11 | OilMax for pull up Finish | Chemicals as per SION | Kg | 900 |
| 12 | Fixing Agents/ Cross Linkers (Formaldehyde free) | Chemicals as per SION | Kg | 100 |

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 48 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | GAURAV INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00310730AM22 |

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|---|-----------------------|
| RA File Number | 05AX04000489 AM22 |
| Licence No and Date | 0511007711/07/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

| | |
|---|--|
| Case No. | 49 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SARA LEATHER INDUSTRIES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00311483AM22 |
| RA File Number | 04AX04000104 AM22 |
| Licence No and Date | 0411002369/07/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted incomplete reply. Based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Correct 4 E, as per the Adv. Auth. 2. Details/generic name with Technical specification of each import item. 3. Reason for asking Synthetic materials at several places for one export item. 4. CAD/ CAM of export item, giving function and location of each import item in export item. 5. Complete calculation in tabular form compared with respected SION (G-13) published in Hand Book in Procedure Vol II. <p>The case stands deferred for re-listing.</p> | |

| | |
|---|--|
| Case No. | 50 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | S.K.SHOES AND BOOTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00311694AM22 |
| RA File Number | 06AX04000049 AM22 |
| Licence No and Date | 0611001048/07/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> | |

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 51 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | ORNATUS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00313857AM22 |
| RA File Number | 03AX04000659 AM22 |
| Licence No and Date | 0311010328/10/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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|--|--|
| Case No. | 52 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ALPINE APPARELS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00313736AM22 |
| RA File Number | 05AX04000527 AM22 |
| Licence No and Date | 0511007802/10/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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|-------------------------|--|
| Case No. | 53 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | K.P.R. MILL LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00315265AM22 |
| RA File Number | 32AX04000091 AM22 |
| Licence No and Date | 3211002308/11/01/2022 |

| | |
|--|--|
| Date | |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

| Case No. | 54 / NC/5/MEET/Sep/202223/9 | | | | | | | | | | | | | | | | | | |
|---|--|---|------------------|-------------|------|-------------|------------------|------------------|-----|---|----------------|---|------|-------------------|--|-------------------|--|--|--|
| Case Status | Case Approved | | | | | | | | | | | | | | | | | | |
| Party Name | R K INDUSTRIES IV | | | | | | | | | | | | | | | | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | | | | | | | | | | | | | | | | |
| HQ File Number | HQRNORM APPLY 00317455AM22 | | | | | | | | | | | | | | | | | | |
| RA File Number | 04AX04000112 AM22 | | | | | | | | | | | | | | | | | | |
| Licence No and Date | 0411002404/13/01/2022 | | | | | | | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | | | | | | | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>Blanketing Cloth</td> <td>422</td> <td>100% Cotton Woven Jacquard Yarn Dyed Fabric</td> <td>2.9 Sq. Mtr/Pc</td> </tr> <tr> <td>Made Out Of 100% Cotton Woven Jacquard Yarn Dyed Fabric</td> <td>Nos.</td> <td>GSM 345 (+/- 10%)</td> <td></td> </tr> <tr> <td>GSM 345 (+/- 10%)</td> <td></td> <td></td> <td></td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | Export item | Qty. | import item | Qty. Recommended | Blanketing Cloth | 422 | 100% Cotton Woven Jacquard Yarn Dyed Fabric | 2.9 Sq. Mtr/Pc | Made Out Of 100% Cotton Woven Jacquard Yarn Dyed Fabric | Nos. | GSM 345 (+/- 10%) | | GSM 345 (+/- 10%) | | | |
| Export item | Qty. | import item | Qty. Recommended | | | | | | | | | | | | | | | | |
| Blanketing Cloth | 422 | 100% Cotton Woven Jacquard Yarn Dyed Fabric | 2.9 Sq. Mtr/Pc | | | | | | | | | | | | | | | | |
| Made Out Of 100% Cotton Woven Jacquard Yarn Dyed Fabric | Nos. | GSM 345 (+/- 10%) | | | | | | | | | | | | | | | | | |
| GSM 345 (+/- 10%) | | | | | | | | | | | | | | | | | | | |

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|-------------------------|--|--|--|
| Case No. | 55 / NC/5/MEET/Sep/202223/9 | | |
| Case Status | Case Approved | | |
| Party Name | KERALA BALERS PRIVATE LTD | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM APPLY 00317669AM22 | | |
| RA File Number | 10AX04000032 AM22 | | |

| | | | |
|--|-----------------------|--|-------------------------|
| Licence No and Date | 1011000789/13/01/2022 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | |
| Export List | Qty. | Import item | Qty. Recommended |
| Tufted Nylon(Polyamide) Digital Printed Mats With Rubber Backing (Mats/Mattings) (In Roll Form) | 47619.0 SQM | Tufted Nylon Polyamide Digital Printed Floor Coverings | 48571 SQM |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

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|---|--|
| Case No. | 56 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | FARIDA CLASSIC SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00320909AM22 |
| RA File Number | 04AX04000118 AM22 |
| Licence No and Date | 0411002409/17/01/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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|---------------------------|--|
| Case No. | 57 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SARITA HANDA EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00321273AM22 |
| RA File Number | 05AX04000559 AM22 |
| Licence No and Date | 0511007996/17/01/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Export wise import items in Sq. Mtr/Pc

The case stands deferred for re-listing.

| | |
|-------------------------|--|
| Case No. | 58 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RAMA OVERSEAS LTD |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00322382AM22 |
| RA File Number | 02AX04000075 AM22 |
| Licence No and Date | 0211001824/18/01/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted improper reply. Based on recommendation of Tech auth., committee decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

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|-------------------------|--|
| Case No. | 59 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SILVER CREST CLOTHING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00323958AM22 |
| RA File Number | 07AX04000238 AM22 |
| Licence No and Date | 0711002902/19/01/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| S. No. | Export List | Qty. | Import item | Qty. Recommended |
|--------|--|--------|--|------------------|
| 01 | Mens Vest Coat | 426 | Shell Fabric | 568.28 |
| | Made Of 66% Polyester 32% Viscose 2% Spandex woven Solid Fabric, GSM 210+/-10% | Nos. | 66% Polyester 32% Viscose 2% Spandex woven Solid Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 382.0 |
| | | | 53% Polyester 47% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |
| | | | Woven Fusing Interlining | 287.55 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 194.77 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 02 | Mens Vest Coat | 2066.0 | Shell Fabric | 2768.51 |
| | Made Of 69% Polyester 29% Viscose 2% Spandex woven Solid Fabric, GSM 210 | Nos. | 69% Polyester 29% Viscose 2% Spandex woven Solid Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 1851.0 |
| | | | 53% Polyester 47% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |

| | | | | |
|----|--|-------|--|---------|
| | | | Woven Fusing Interlining | 1394.55 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 944.58 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 03 | Mens Vest Coat | 151.0 | Shell Fabric | 113.85 |
| | Made Of 65% Polyester 32% Viscose 3% Spandex woven Solid Fabric, GSM 210 | Nos. | 65% Polyester 32% Viscose 3% Spandex woven Solid Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 63.42 |
| | | | 55% Polyester 45% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |
| | | | Woven Fusing Interlining | 74.75 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 59.83 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 04 | Mens Vest Coat | 1718 | Shell Fabric | 1295.37 |
| | Made Of 68% Polyester 29% Viscose 3% Spandex woven Solid Fabric, GSM 210 | Nos. | 68% Polyester 29% Viscose 3% Spandex woven Solid Fabric Width 145 CM and GSM 210 | SQM |

| | |
|---|--------|
| Lining Woven Fabric | 721.56 |
| 55% Polyester 45% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |
| Woven Fusing Interlining | 721.56 |
| 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| Non Woven Fusing Interlining | 680.74 |
| 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |

RA concerned may take necessary action subject to compliance of other usual conditions.

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|-------------------------|--|
| Case No. | 60 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | HIJAZ LEATHERS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00326445AM22 |
| RA File Number | 04AX04000126 AM22 |
| Licence No and Date | 0411002452/21/01/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| Export List | Qty. | Import item | Qty. Recommended |
|--|------------------|--|---------------------|
| Matte sheep skiver Nappa Dyed skins Finished Leather (0.7 mm AND RELEVANT THICKNESS) | 203170 Sq. Ft | Sheep Wet Blue Skins (THICKNESS 0.7 to 0.8MM) | 213,328.5 Sq. Ft |

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 61 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00326827AM22 |
| RA File Number | 05AX04000698 AM22 |
| Licence No and Date | 0511008174/21/01/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export Item: LEATHER PURSE CROSSGRAIN LEATHER CORNER ZIP

Qty.: 15000 Pcs

Import Items:

| Sl No. | Description of input | UOM | Qty. recommended |
|--------|--|-----|------------------|
| 1 | COW SPLIT FINISHED LEATHER (Relevant thickness) | SF | Net +5% |
| 2 | 100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10% | SQM | Net +5% |
| 3 | METAL PARTS FOR BAG - 10 MM ID - D RING | NOS | Net +1% |
| 4 | NYLON ZIPPER WITH METAL TEETH | MTR | Net +1% |
| 5 | METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER | NOS | Net +1% |

| | | | |
|----|--|------|------------|
| 6 | METAL TOP STOPPER - SET OF 2 PCS | SETS | Net +1% |
| 7 | MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10% | SQM | Net +5% |
| 8 | MICROFIBRE - HD FILLER NON WOVEN 0.6 MM Thickness- GSM 225 +/- 10% | SQM | Net +5% |
| 9 | 100% NYLON WOVEN FABRIC - GSM 150 +/- 10% | SQM | Net +5% |
| 10 | 100% NYLON WOVEN FABRIC - GSM 210 +/- 10% | SQM | Net +5% |
| 11 | 100% NYLON WOVEN FABRIC - GSM 420 +/- 10% | SQM | Net +5% |
| 12 | 100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 30 +/- 10% | SQM | Net +5% |
| 13 | PAPER CARE CARD | NOS | Net to net |
| 14 | PAPER HANGTAG | NOS | Net to net |
| 15 | SENSORMATIC SECURITY LABEL | NOS | Net to net |
| 16 | POLYESTER WOVEN LABEL | NOS | Net to net |
| 17 | PAPER STICKER | NOS | Net to net |
| 18 | ADHESION PROMOTER - UA400H | KG | 30.60* |
| 19 | PRIMER - DA550 | KG | 153.00 * |
| 20 | EDGE PAINT SEMI GLOSSY - DAS660 | KG | 91.80* |

*subject to 2% FOB value of Export, combined all the three.

RA concerned may take necessary action subject to compliance of other usual conditions.

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|----------------|--|
| Case No. | 62 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | AAN CLOTHINGS LLP |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

| | |
|---|----------------------------|
| and Date | |
| HQ File Number | HQRNORM APPLY 00327053AM22 |
| RA File Number | 05AX04000636 AM22 |
| Licence No and Date | 0511008081/21/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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|--|--|-------------|--|-------------------------|
| Case No. | 63 / NC/5/MEET/Sep/202223/9 | | | |
| Case Status | Case Approved | | | |
| Party Name | MOISSANITE DESIGNS PRIVATE LIMITED | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | |
| HQ File Number | HQRNORM APPLY 00329758AM22 | | | |
| RA File Number | 05AX04000734 AM22 | | | |
| Licence No and Date | 0511008223/24/01/2022 | | | |
| Norms Committee Decision: | | | | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> | | | | |
| | Export item | Qty. | import item | Qty. Recommended |
| | Ladies Jacket | 5000 | 92% Rayon 8% Polyester Dyed Woven Fabric | 2.06 Sq. Mtr/Pc |
| | Made of | Nos. | GSM 190 (+/-10%) | |
| | 92% Rayon 8% Polyester Dyed Woven Fabric | | | |
| | GSM 190 (+/-10%) | | | |
| | Ladies Jogger | 7500 | 92% Rayon 8% Polyester Dyed Woven Fabric | 1.96 Sq. Mtr/Pc |
| | Made of | Nos. | GSM 190 (+/- 10%) | |
| | 92% Rayon 8% Polyester Dyed Woven Fabric | | | |
| | GSM 190 (+/- 10%) | | | |

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 64 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | FARIDA CLASSIC SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00330693AM22 |
| RA File Number | 04AX04000140 AM22 |
| Licence No and Date | 0411002476/25/01/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

DECISION:

Taking cue from G-9 and G- 23 following norms may be recommended:

EXPORT SERIAL NO: (1) GENTS LEATHER HALF Boots

Qty.: 4668 Pairs

Import Items

| SL. No. | GENERIC DESCRIPTION | Material Specification | Pairs | Total Qty | |
|---------|----------------------|---|-------|--------------------------------|--|
| 1 | COW FINISHED LEATHER | Bovine Upper Leather 1.4-1.8mm | 4,668 | 2.958 x 4668 = 13808.58 Sq. ft | |
| 2 | KNITTED LINING | Water Proof Lining Material with 2mm Foam | 1,812 | 0.168 x 1812 = 304.42 Sq. mt | |
| 3 | KNITTED LINING | Cambrele Knitted Lining 0.8mm (Relevant) | 1,812 | 9.06 Sq. mt | |

| | | | | | | |
|----|------------------------------------|--|-------|-------------------------------|--|--|
| 4 | MESH LINING | Mesh Lining (Relevant) | 2,856 | 154.22 Sq. mt | | |
| 5 | MESH LINING | Mesh Lining with 2mm Foam (Relevant) | 2,856 | 158 Sq. mt | | |
| 6 | MESH LINING | Mesh Lining with Foam (Relevant) | 2,856 | 250 Sq. mt | | |
| | | | | | | |
| 7 | NON WOVEN FELT LINING | Insole Strobel | 1,812 | 0.055 x 1812 = 99.66 Sq. mt | | |
| 8 | NON WOVEN FELT LINING | Insole Strobel - Water Proof | 1,812 | 0.038 x 1812 = 68.86 Sq. mt | | |
| 9 | THERMOPLASTIC TOE PUFF AND COUNTER | Insole Strobel - Water Proof 2nd Layer | 1,812 | 0.0570 x 1812 = 103.28 Sq. mt | | |
| | | | | | | |
| 10 | REINFORCEMENT TAPE | Water Proof Seam Tape 22mm | 1,812 | 1.20 x 1812 = 2174.40 Mtr | | |
| | | | | | | |
| 11 | REINFORCEMENT TAPE | Polyester Webbing Tape 12mm | 2,856 | 0.243 x 2856 = 695 Mtr | | |
| 12 | REINFORCEMENT TAPE | Polyester Webbing Tape 12mm | 2,856 | 1.62 x 2856 = 4640 Mtr | | |
| | | | | | | |
| 13 | FootBed | PU Molded Footbed (Sizes : 5 to 17) | 4,668 | Net to net in Pairs | | |
| 14 | UNITSOLE | Rubber Sole With EVA & Shank (Sizes : 5 to 17) | 4,668 | Net to net in Pairs | | |
| | | | | | | |
| 15 | SHOE LACE | Polyester Round Lace 155-160 cm | 1,242 | Net to net in Pairs | | |
| 16 | SHOE LACE | Polyester Round Lace 160 cm | 570 | Net to net in Pairs | | |

| | | | | | | |
|----|-----------------------------|---|-------|---------------------|--|--|
| 17 | SHOE LACE | Polyester Round Lace | 2,856 | Net to net in Pairs | | |
| 18 | METAL FITTINGS FOR FOOTWEAR | Gunmetal Single Rivet Hook / Washer 7x8x4mm | 1,812 | Net+1% in Pcs | | |
| 19 | METAL FITTINGS FOR FOOTWEAR | Gunmetal Double Rivet Hook / Washer 7x8x4mm | 1,812 | Net+1% in Pcs | | |
| 20 | METAL FITTINGS FOR FOOTWEAR | Gunmetal Rivet Ring 8mm x7mmx4mm | 1,812 | Net+1% in Pcs | | |
| 21 | METAL FITTINGS FOR FOOTWEAR | Plastic D Ring 16mm | 2,856 | Net+1% in Pcs | | |
| 22 | METAL FITTINGS FOR FOOTWEAR | Injection Nylon Hook | 2,856 | Net+1% in Pcs | | |
| 23 | Rubber Logo | Rubber Brand Logo | 2,856 | Net+1% in Pcs | | |
| 24 | PAPER BOX CORRUGATED | Shoe Unit Box | 4,668 | Net to net in Set | | |
| 25 | Label | Shoe Unit Box Label | 4,668 | Net+1% in Nos | | |
| 26 | TISSUE PAPER | Stuffing / Wrapping Paper | 4,668 | Net to net in Nos | | |

EXPORT SERIAL NO: (2) LADIES LEATHER BOOT

Qty.: 2484 Pairs

Import Items

| SL. No. | GENERIC DESCRIPTION | Material Specification | Pairs | Total Qty | | |
|---------|---------------------|------------------------|-------|-----------|--|--|
|---------|---------------------|------------------------|-------|-----------|--|--|

| | | | | | | |
|----|------------------------------------|---|-------|-------------------------------|--|--|
| 27 | COW FINISHED LEATHER | Bovine Upper Leather 1.4-1.8mm | 2,484 | 2.465 x 2484 = 6122.57 Sq. ft | | |
| 28 | KNITTED LINING | Water Proof Lining Material with 2mm Foam | 1,236 | 0.14 x 1236 = 173.04 Sq. mt | | |
| 29 | KNITTED LINING | Cambrelle Knitted Lining (Relevant) | 1,236 | 5.07 Sq. mt | | |
| 30 | MESH LINING | Mesh Lining (Relevant) | 1,248 | 55 Sq. mt | | |
| 31 | MESH LINING | Mesh Lining with 2mm Foam (Relevant) | 1,248 | 62 Sq. mt | | |
| 32 | MESH LINING | Mesh Lining with Foam (Relevant) | 1,248 | 87 Sq. mt | | |
| | | | | | | |
| 33 | NON WOVEN FELT LINING | Insole Strobel | 1,236 | 0.044 x 1236 = 54.38 Sq. mt | | |
| 34 | NON WOVEN FELT LINING | Insole Strobel - Water Proof | 1,236 | 0.029 x 1236 = 35.84 Sq. mt | | |
| 35 | THERMOPLASTIC TOE PUFF AND COUNTER | Insole Strobel - Water Proof 2nd Layer | 1,236 | 0.044 x 1236 = 54.38 Sq. mt | | |
| | | | | | | |
| 36 | REINFORCEMENT TAPE | Water Proof Seam Tape 22mm | 1,236 | 1.080 x 1236 = 1334.88 Mtr | | |
| | | | | | | |
| 37 | REINFORCEMENT TAPE | Polyester Webbing Tape 12mm | 1,248 | 0.24 x 1248 = 300 Mtr | | |
| 38 | REINFORCEMENT TAPE | Polyester Webbing Tape 12mm | 1,248 | 1.510 x 1248 = 1885 Mtr | | |
| | | | | | | |
| 39 | FootBed | PU Molded Footbed (Sizes : 5 to 17) | 2,484 | Net to net in Pairs | | |

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|----|-----------------------------|---|-------|---------------------|--|--|
| 40 | UNITSOLE | Rubber Sole With EVA & Shank (Sizes : 5 to 17) | 1,728 | Net to net in Pairs | | |
| 41 | UNITSOLE | Rubber Sole With EVA & Shank (Sizes : 5 to 17) | 756 | Net to net in Pairs | | |
| | | | | | | |
| 42 | SHOE LACE | Polyester Round Lace 150cm | 960 | Net to net in Pairs | | |
| 43 | SHOE LACE | Polyester Round Lace 155cm | 1560 | Net to net in Pairs | | |
| 44 | SHOE LACE | Polyester Round Lace 135cm | 1,248 | Net to net in Pairs | | |
| | | | | | | |
| 45 | Rubber Logo | Rubber Brand Logo | 1,248 | Net+1% in Pcs | | |
| 52 | Label | Shoe Unit Box Label | 2,484 | Net+1% in Pcs | | |
| | | | | | | |
| 46 | METAL FITTINGS FOR FOOTWEAR | Gunmetal Single Rivet Hook / Washer 7x8x4mm | 1,236 | Net+1% in Pcs | | |
| 47 | METAL FITTINGS FOR FOOTWEAR | Gunmetal Double Rivet Hook / Washer 7x8x4mm | 1,236 | Net+1% in Pcs | | |
| 48 | METAL FITTINGS FOR FOOTWEAR | Gunmetal Rivet Ring 8x7x4mm | 1,236 | Net+1% in Pcs | | |
| 49 | METAL FITTINGS FOR FOOTWEAR | Plastic D Ring 16mm | 1,248 | Net+1% in Pcs | | |
| 50 | METAL FITTINGS FOR FOOTWEAR | Injection Nylon Hook | 1,248 | Net+1% in Pcs | | |
| | | | | | | |
| 51 | PAPER BOX CORRUGATED | Shoe Unit Box | 2,484 | Net to net in Set | | |
| 53 | TISSUE PAPER | Stuffing / Wrapping Paper | 2,484 | Net to net in Nos. | | |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 65 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | BLUE DIAMOND LEDERS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00331173AM22 |
| RA File Number | 04AX04000144 AM22 |
| Licence No and Date | 0411002482/25/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted improper reply. Therefore, based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Reason for giving a description of export as Cow Finished leather when the raw material is TURKISH ORIGIN WET BLUE OX HIDES. 2. Complete specification of import and export items. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 66 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | ARVIND LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00332511AM22 |
| RA File Number | 08AX04000331 AM22 |
| Licence No and Date | 0811003881/27/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 67 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RICHACO EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| HQ File Number | HQRNORM APPLY 00334278AM22 |
| RA File Number | 05AX04000776 AM22 |
| Licence No and Date | 0511008308/28/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification of high consumption. 2. Personal Hearing with Sample. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 68 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | AAN CLOTHINGS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00336829AM22 |
| RA File Number | 05AX04000810 AM22 |
| Licence No and Date | 0511008391/31/01/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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|--|--|-------------|--------------------|-------------------------|
| Case No. | 69 / NC/5/MEET/Sep/202223/9 | | | |
| Case Status | Case Approved | | | |
| Party Name | SILVER CREST CLOTHING PRIVATE LIMITED | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | |
| HQ File Number | HQRNORM APPLY 00345871AM22 | | | |
| RA File Number | 07AX04000334 AM22 | | | |
| Licence No and Date | 0711003159/07/02/2022 | | | |
| Norms Committee Decision: | | | | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> | | | | |
| SN. | Export item | Qty. | Import item | Qty. Recommended |

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|----|--|------|---|--------|
| 01 | Mens Vest Coat | 275 | Shell Fabric | 366.85 |
| | Made Of 66% Polyester 32% Viscose 2% Spandex woven Solid Shell Fabric, GSM 210 | Nos. | 66% Polyester 32% Viscose 2% Spandex woven Solid Shell Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 239.25 |
| | | | 53% Polyester 47% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |
| | | | Woven Fusing Interlining | 185.63 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 125.73 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 02 | Mens Vest Coat | 1100 | Shell Fabric | 1467.4 |
| | Made Of 69% Polyester 29% Viscose 2% Spandex woven Solid Shell Fabric, GSM 210 | Nos. | 69% Polyester 29% Viscose 2% Spandex woven Solid Shell Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 957.0 |
| | | | 53% Polyester 47% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |
| | | | Woven Fusing Interlining | 742.5 |

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|----|--|------|--|--------|
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 502.92 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 03 | Mens Vest Coat | 120 | Shell Fabric | 90.48 |
| | Made Of 65% Polyester 32% Viscose 3% Spandex woven Solid Shell Fabric, GSM 210 | Nos. | 65% Polyester 32% Viscose 3% Spandex woven Solid Shell Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 59.4 |
| | | | 55% Polyester 45% Viscose Woven Lining Fabric Width 145 CM and GSM 90 | SQM |
| | | | Woven Fusing Interlining | 49.92 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM And GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 139.2 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 04 | Mens Vest Coat | 890 | Shell Fabric | 676.14 |
| | Made Of 68% Polyester 29% Viscose 3% Spandex woven Solid Shell Fabric, GSM 210 | Nos. | 68% Polyester 29% Viscose 3% Spandex woven Solid Shell Fabric Width 145 CM and GSM 210 | SQM |

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|----|--|------|---|---------|
| | | | Lining Woven Fabric | 440.55 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CMS and GSM 55 | SQM |
| | | | Woven Fusing Interlining | 1032.4 |
| | | | 55% Polyester 45% Viscose Lining Woven Fabric Width 145 CMS And GSM 90 | SQM |
| | | | Non Woven Fusing Interlining | 352.65 |
| | | | 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| 05 | Mens Vest Coat | 1756 | Shell Fabric | 2933.22 |
| | 69% Polyester 29% Viscose 2 Percent Spandex woven Checks Fabric, GSM 210 | Nos. | 69% Polyester 29% Viscose 2% Spandex woven Solid Checks Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 1522.16 |
| | | | 100% Polyester Lining Woven Fabric Width 58 Inches and GSM 72 | SQM |
| | | | Woven Fusing Interlining | 1185.3 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM and GSM 30 | SQM |
| | | | Non Woven Fusing Interlining | 790.2 |

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|----|--|------|--|---------|
| | | | 100% Polyester Non Woven Fusing Interlining Width 150 CM and GSM 85 | SQM |
| 06 | Mens Vest Coat | 1656 | Shell Fabric | 2293.15 |
| | Made Of 69% Polyester 29% Viscose 2% Spandex woven Solid Fabric, GSM 240 | Nos. | 69% Polyester 29% Viscose 2% Spandex woven Solid Fabric Width 145 CM and GSM 210 | SQM |
| | | | Lining Woven Fabric | 1463.77 |
| | | | 100% Polyester Lining Woven Fabric Width 58 Inches and GSM 72 | SQM |
| | | | Woven Fusing Interlining | 1117.8 |
| | | | 100% Polyester Woven Fusing Interlining Width 150 CM and GSM 55 | SQM |
| | | | Non Woven Fusing Interlining | 745.2 |
| | | | 100% Polyester Non Woven Fusing Interlining Width 150 CM and GSM 85 | SQM |
| 07 | Mens Vest Coat | 4200 | Shell Fabric | 3010.2 |
| | Made Of 69% Polyester 29% Viscose 2% Elastane Solid Fabric, GSM 200 | Nos. | 69% Polyester 29% Viscose 2% Spandex woven Solid Fabric Width 145 CM and GSM 200 | SQM |
| | | | Lining Woven Fabric | 1247.33 |
| | | | 100% Polyester Woven Fusing Interlining Width 60 Inches and | SQM |

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|---|---------|
| GSM 83 | |
| Woven Fusing Interlining | 1646.40 |
| 100% Polyester Twill Lining Width 146 CM and GSM 56 | SQM |
| Non Woven Fusing Interlining | 166.04 |
| 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 | SQM |
| RA concerned may take necessary action subject to compliance of other usual conditions. | |

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|-------------------------|--|
| Case No. | 70 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00350270AM22 |
| RA File Number | 05AX04000907 AM22 |
| Licence No and Date | 0511008755/10/02/2022 |

Norms Committee Decision:

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| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> |
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| Case No. | 71 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | FABRO LEATHER INDUSTRIES LLP |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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|--|----------------------------|
| and Date | |
| HQ File Number | HQRNORM APPLY 00390837AM22 |
| RA File Number | 13AX04000112 AM22 |
| Licence No and Date | 1311001102/17/03/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Measurement chart. 3. Manufacturing process, stage-wise wastage with justification. 4. Requirement of each input in SQM 5. Colour image of the product clearly indicating the use of 4 inputs. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 72 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | AAN CLOTHINGS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00398481AM22 |
| RA File Number | 05AX04001334 AM22 |
| Licence No and Date | 0511011307/23/03/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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|---------------------------|--|
| Case No. | 73 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ORNATUS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00404915AM22 |
| RA File Number | 03AX04002010 AM22 |
| Licence No and Date | 0311013413/28/03/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Use of more than one fabric for an export product to be specified in image
2. Input quantity per Pc to be specified in Sq. Mtrs
3. Justification for low CAD efficiency entailing more waste.

The case stands deferred for re-listing.

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|-------------------------|---|
| Case No. | 74 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SAMSON SCIENTIFICS AND SURGICALS PRIVATELIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000010AM23 |
| RA File Number | 56AX04000128 AM22 |
| Licence No and Date | 5611000881/01/04/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Image of the product. Its nature and use.
2. Difference between import and export product with image
3. Justification for 5% wastage when only stitching is involved.

The case stands deferred for re-listing.

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|-------------------------|--|
| Case No. | 75 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CREEMOS INTERNATIONAL LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000030AM23 |
| RA File Number | 06AX04000158 AM22 |
| Licence No and Date | 0611001260/01/04/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

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|-------------|-----------------------------|
| Case No. | 76 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |

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|---|--|
| Party Name | DELTA SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000011AM23 |
| RA File Number | 04AX04000381 AM22 |
| Licence No and Date | 0411003017/01/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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|---|--|
| Case No. | 77 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000012AM23 |
| RA File Number | 05AX04001520 AM22 |
| Licence No and Date | 0511011572/01/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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|---|--|
| Case No. | 78 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000013AM23 |
| RA File Number | 05AX04001526 AM22 |
| Licence No and Date | 0511011573/01/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 79 / NC/5/MEET/Sep/202223/9 |
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| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000015AM23 |
| RA File Number | 05AX04001522 AM22 |
| Licence No and Date | 0511011575/01/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 80 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000016AM23 |
| RA File Number | 05AX04001521 AM22 |
| Licence No and Date | 0511011576/01/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 81 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | ARJAN IMPEX PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000023AM23 |
| RA File Number | 05AX04001537 AM22 |
| Licence No and Date | 0511011568/01/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> | |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 82 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SUPER SHEET (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000027AM23 |
| RA File Number | 05AX04001554 AM22 |
| Licence No and Date | 0511011587/01/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Weight of export and net content of pp in it 2. Weight of filler material used while making non- woven fabric for bag making. 3. wastage at each stage of manufacture <p>The case stands deferred for re-listing.</p> | |

| Case No. | 83 / NC/5/MEET/Sep/202223/9 | | | | | | | | | | | | | | | | |
|--|--|------------------------|------------------|-------------|------------------|-------------------------------------|-----|------------------------|------|------------------------|------|--|-----|-----------------|--|--|--|
| Case Status | Case Approved | | | | | | | | | | | | | | | | |
| Party Name | BHARTIYA INTERNATIONAL LIMITED | | | | | | | | | | | | | | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | | | | | | | | | | | | | | |
| HQ File Number | HQRNORM APPLY 00000055AM23 | | | | | | | | | | | | | | | | |
| RA File Number | 07AX04000578 AM22 | | | | | | | | | | | | | | | | |
| Licence No and Date | 0711003604/04/04/2022 | | | | | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | | | | | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:</p> <table border="1"> <thead> <tr> <th>Export List</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>100% Shearling Mens Embossed Jacket</td> <td>152</td> <td>DRESSED LAMB FUR SKINS</td> <td>7296</td> </tr> <tr> <td>Style No- H31R71-C1P71</td> <td>PCS.</td> <td></td> <td>SQF</td> </tr> <tr> <td>Made Of Dressed</td> <td></td> <td></td> <td></td> </tr> </tbody> </table> | | Export List | Qty. | Import item | Qty. Recommended | 100% Shearling Mens Embossed Jacket | 152 | DRESSED LAMB FUR SKINS | 7296 | Style No- H31R71-C1P71 | PCS. | | SQF | Made Of Dressed | | | |
| Export List | Qty. | Import item | Qty. Recommended | | | | | | | | | | | | | | |
| 100% Shearling Mens Embossed Jacket | 152 | DRESSED LAMB FUR SKINS | 7296 | | | | | | | | | | | | | | |
| Style No- H31R71-C1P71 | PCS. | | SQF | | | | | | | | | | | | | | |
| Made Of Dressed | | | | | | | | | | | | | | | | | |

Lamb Fur Skins

RA concerned may take necessary action subject to compliance of other usual conditions.

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|-------------------------|--|
| Case No. | 84 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | BHARTIYA INTERNATIONAL LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000056AM23 |
| RA File Number | 07AX04000579 AM22 |
| Licence No and Date | 0711003605/04/04/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| S. No. | Details of Export List | Qty. | Import item | Qty. Recommended |
|--------|---|-------------|-------------------------|------------------|
| 01 | 100% Shearling Mens Jacket Made Of Dressed Sheep Fur Skins - Style No. D21934 | 229 PCS. | Dressed Sheep Fur Skins | 10877.5 SQF |
| 02 | 100% Shearling Womens Jacket Made Of Dressed Sheep Fur Skins Style No. D22060 | 191 PCS. | Dressed Sheep Fur Skins | 9263.5 SQF |
| 03 | 100% Shearling Mens Jacket Made Of Dressed Sheep Fur Skins - Style No. O224SV08 | 687 PCS. | Dressed Sheep Fur Skins | 28167 SQF |
| 04 | 100% Shearling Ladies Long Coat Made Of Dressed Sheep Fur Skins Style No. OR224A02 | 167 Nos. | Dressed Sheep Fur Skins | 6763.5 SQF |
| 05 | 100% Shearling Ladies Long Coat Made Of Dressed Sheep Fur Skins | 41 PCS. | Dressed Sheep Fur Skins | 3198 SQF |

| | | | | |
|---|---|------|----------------------------|------|
| Style No. OR224I01 | | | | |
| 06 | 100% Shearling Ladies Jacket Made Of Dressed Sheep Fur Skins | 115 | Dressed Sheep Fur Skins | 1840 |
| | | PCS. | | SQF |
| Style No. O225WB20 | | | | |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | | |

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| Case No. | 85 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | S K EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000081AM23 |
| RA File Number | 06AX04000156 AM22 |
| Licence No and Date | 0611001267/05/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 86 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | MEGAN ENTERPRISES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000085AM23 |
| RA File Number | 05AX04000028 AM23 |
| Licence No and Date | 0511011647/06/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for. | |
| RA concerned may take necessary action subject to compliance of other usual conditions. | |

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| Case No. | 87 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | INDIA SHOES EXPORTS PRIVATE LIMITED |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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|---|----------------------------|
| and Date | |
| HQ File Number | HQRNORM APPLY 00000121AM23 |
| RA File Number | 04AX04000382 AM22 |
| Licence No and Date | 0411003049/07/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 88 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | S K EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000128AM23 |
| RA File Number | 06AX04000002 AM23 |
| Licence No and Date | 0611001273/07/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following: | |
| <ol style="list-style-type: none"> 1. 1.CAD, Image, Measurement chart 2. Requirement of input per pc of each garment. 3. Justification for requirement much more than SION. | |
| The case stands deferred for re-listing. | |

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| Case No. | 89 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | KAMIL LEATHERS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000138AM23 |
| RA File Number | 04AX04000001 AM23 |
| Licence No and Date | 0411003052/08/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | |
| Export Item: Sheep finished leather (of relevant thickness) | |

Qty.: 310400 Sq. ft

Import item: Wet blue Harri Sheep skin (of relevant thickness)

Qty. : 320000 Sq. ft

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 90 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | STAR EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000132AM23 |
| RA File Number | 04AX04000413 AM22 |
| Licence No and Date | 0411003051/08/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 91 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | PRARA LEATHERS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000170AM23 |
| RA File Number | 04AX04000005 AM23 |
| Licence No and Date | 0411003061/11/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 92 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SAGAR METALLICS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000172AM23 |

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|--|-----------------------|
| RA File Number | 52AX04000003 AM23 |
| Licence No and Date | 5211002329/11/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Export product is metallic yarn without mentioning polyester content. Polyester FDY SD has been requested as input which is lower than the weight of export product. 2. Flow chart 3. Stage-wise wastage with justification 4. Content of input in export product in kgs. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 93 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ARROW SHOES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000176AM23 |
| RA File Number | 04AX04000023 AM23 |
| Licence No and Date | 0411003074/11/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 94 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | RICHACO EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000178AM23 |
| RA File Number | 05AX04000048 AM23 |
| Licence No and Date | 0511011741/11/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> | |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 95 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | REFLEXIONS NARAYANI IMPEX PVT.LTD. |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000181AM23 |
| RA File Number | 02AX04000016 AM23 |
| Licence No and Date | 0211002244/11/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 96 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000191AM23 |
| RA File Number | 05AX04000037 AM23 |
| Licence No and Date | 0511011785/12/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 97 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SIMPLY SUEDES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000204AM23 |
| RA File Number | 04AX04000013 AM23 |
| Licence No and Date | 0411003092/12/04/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted their reply on portal. Based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Indication for use of Import item no 2 & 3 in the garment
2. Proper CAD with maximum efficiency or cutting plan on Skins used.

The case stands deferred for re-listing.

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| Case No. | 98 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000189AM23 |
| RA File Number | 05AX04000035 AM23 |
| Licence No and Date | 0511011783/12/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 99 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000190AM23 |
| RA File Number | 05AX04000032 AM23 |
| Licence No and Date | 0511011784/12/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 100 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | WINNER OVERSEAS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| HQ File Number | HQRNORM APPLY 00000229AM23 |
| RA File Number | 04AX04000019 AM23 |
| Licence No and Date | 0411003116/13/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 101 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ZAIBUNCO INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000236AM23 |
| RA File Number | 06AX04000018 AM23 |
| Licence No and Date | 0611001287/13/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 102 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000273AM23 |
| RA File Number | 05AX04000095 AM23 |
| Licence No and Date | 0511011912/18/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 103 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SHAMIM SONS INTERNATIONAL |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| and Date | |
| HQ File Number | HQRNORM APPLY 00000278AM23 |
| RA File Number | 06AX04000016 AM23 |
| Licence No and Date | 0611001289/18/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD, Image and Measurement chart. 2. Justification for claiming shell and lining fabric much higher than SION in both the cases 3. More than one fabric in shell to be specified in the colour image <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 104 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000280AM23 |
| RA File Number | 05AX04000110 AM23 |
| Licence No and Date | 0511011916/18/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD, Image and Measurement chart. 2. Justification for claim of 1.86 SQM per pc with calculation sheet. 3. Size/specifications of pillow cover <p>The case stands deferred for re-listing.</p> | |

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|--|--|
| Case No. | 105 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SILVER CREST CLOTHING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000296AM23 |
| RA File Number | 07AX04000054 AM23 |
| Licence No and Date | 0711003734/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p> | |

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

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| Case No. | 106 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000324AM23 |
| RA File Number | 05AX04000163 AM23 |
| Licence No and Date | 0511011955/19/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 107 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | S.K.SHOES AND BOOTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000297AM23 |
| RA File Number | 06AX04000017 AM23 |
| Licence No and Date | 0611001294/19/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 108 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000326AM23 |

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|---|-----------------------|
| RA File Number | 05AX04000164 AM23 |
| Licence No and Date | 0511011962/19/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 109 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ALPINE APPARELS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000304AM23 |
| RA File Number | 05AX04000127 AM23 |
| Licence No and Date | 0511011935/19/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing.: | |

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| Case No. | 110 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000327AM23 |
| RA File Number | 05AX04000167 AM23 |
| Licence No and Date | 0511011964/19/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 111 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | NASER BALI (GLOVES) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| HQ File Number | HQRNORM APPLY 00000306AM23 |
| RA File Number | 04AX04000377 AM22 |
| Licence No and Date | 0411003128/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification of qty. of import with the help of cad 2. Item of import 1 to 3 in sq. Meter 3. Net content of each import item in each export in sq meter 4. Construction diagram of gloves indicating imported fabric in it <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 112 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | PRARA LEATHERS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000328AM23 |
| RA File Number | 04AX04000047 AM23 |
| Licence No and Date | 0411003137/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 113 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | NASER BALI (GLOVES) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000307AM23 |
| RA File Number | 04AX04000378 AM22 |
| Licence No and Date | 0411003129/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification of qty. of import with the help of cad 2. Item of import 1 to 4 in sq. Meter | |

3. Net content of each import item in each export in sq meter
4. Construction diagram of gloves indicating imported fabric in it

The case stands deferred for re-listing.

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| Case No. | 114 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AMARYLLIS HEALTHCARE PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000331AM23 |
| RA File Number | 07AX04000048 AM23 |
| Licence No and Date | 0711003745/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 115 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000313AM23 |
| RA File Number | 05AX04000115 AM23 |
| Licence No and Date | 0511011943/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 116 / NC/5/MEET/Sep/202223/9 |
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| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000322AM23 |
| RA File Number | 05AX04000166 AM23 |
| Licence No and Date | 0511011952/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 117 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000294AM23 |
| RA File Number | 05AX04000103 AM23 |
| Licence No and Date | 0511011926/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 118 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | NASER BALI (GLOVES) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000323AM23 |
| RA File Number | 04AX04000368 AM22 |
| Licence No and Date | 0411003134/19/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p> | |

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Justification of qty. of import with the help of CAD
2. Item of import 1 to 4 in sq. Meter
3. Net content of each import item in each export in sq. meter
4. Construction diagram of gloves indicating imported fabric in it

The case stands deferred for re-listing.

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| Case No. | 119 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | VACTECH COMPOSITES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000341AM23 |
| RA File Number | 52AX04000008 AM23 |
| Licence No and Date | 5211002359/20/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, decide to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 120 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GLOBE COTYARN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000372AM23 |
| RA File Number | 03AX04000238 AM23 |
| Licence No and Date | 0311014072/22/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Width of imported fabric. 2. 5% wastage for cutting and stitching is on higher side, justify it. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 121 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AJANTHA SHOE COMPANY |

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| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000382AM23 |
| RA File Number | 04AX04000040 AM23 |
| Licence No and Date | 0411003168/22/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of All the import items including finished leather, giving details thickness etc. and indicating location/function in uppers 2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency. 3. The description of all the export items is the same, therefore, to indicate difference in these Export items. 4. Calculation for the requirement of imported and indigenous inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand-Book of procedure Vol. II i.e. G-24 with Justification for additional requirements, if any. 5. Requirement of Lining, Reinforcement material, Stamping foil and others should be in Sq. Ft/niche/Meter as per the SION and reason for Reinforcement material in pcs and Meter. If it is tape then to give width to it. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 122 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RAD GLOBAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000398AM23 |
| RA File Number | 13AX04000021 AM23 |
| Licence No and Date | 1311001176/25/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Manufacturing process in detail indicating % wastage at each stage of manufacture. 2. Justification of 12 % wastage claimed. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 123 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | LUMBINI INC |

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| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000407AM23 |
| RA File Number | 26AX04000002 AM23 |
| Licence No and Date | 2611000560/25/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 124 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AMBIKA FOOTWEAR PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000421AM23 |
| RA File Number | 05AX04000174 AM23 |
| Licence No and Date | 0511012086/26/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Weight of EVA sole and PVC upper in export product 2. Details of indigenous input with qty for sole and upper manufacturing <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 125 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | NEXGEN FOOTWEARS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000422AM23 |
| RA File Number | 05AX04000200 AM23 |
| Licence No and Date | 0511012089/26/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Weight of EVA sole and PVC upper in export product | |

2. Details of indigenous input with qty for sole and upper manufacturing

The case stands deferred for re-listing.

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| Case No. | 126 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GROWEL IMPEX PVT. LTD. |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000430AM23 |
| RA File Number | 05AX04000199 AM23 |
| Licence No and Date | 0511012099/26/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import details in Sq. Mtr/Pc <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 127 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CALSEA FOOTWEAR PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000431AM23 |
| RA File Number | 04AX04000039 AM23 |
| Licence No and Date | 0411003187/26/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 128 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | INDO SLATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| HQ File Number | HQRNORM APPLY 00000434AM23 |
| RA File Number | 05AX04000221 AM23 |
| Licence No and Date | 0511012107/26/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import details in Sq. Mtr/Pc <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 129 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | COMFORT SHOES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000435AM23 |
| RA File Number | 04AX04000049 AM23 |
| Licence No and Date | 0411003190/26/04/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Separate quantity of Export items Shoe upper, Half Boot upper and Boot Upper and to clarify whether the last item is half boot or Full boot upper. 2. Specification/ thickness etc., of imported item finished leather and specification /GSM for SYNTHETIC LEATHER. 3. Comparison of requirement of raw materials in tabular form with respective SION fixed at Hand Book of Procedure vol II, separately for each export item. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 130 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | PEE AAA IMPEX |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000458AM23 |
| RA File Number | 32AX04000016 AM23 |
| Licence No and Date | 3211002964/27/04/2022 |

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|--|-------------|--|-------------------------|
| Date | | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under: | | | |
| Export item | Qty. | Import item | Qty. Recommended |
| LINEN CURTAIN | 6664 KG. | LINEN YARN 1/24 NM SEMI-BLEACHED, LONG FIBRE | 7131 Kg. |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

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| Case No. | 131 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SILVER CREST CLOTHING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000466AM23 |
| RA File Number | 07AX04000098 AM23 |
| Licence No and Date | 0711003879/28/04/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following: | |
| <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import details. | |
| The case stands deferred for re-listing. | |

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| Case No. | 132 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | O.C. SWEATERS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000505AM23 |
| RA File Number | 05AX04000202 AM23 |
| Licence No and Date | 0511012171/29/04/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority, decided to approve the input output norms as under:

| S. No. | Export List | Qty. | Import item | Qty. Recommended |
|--------|--|-----------|---|------------------|
| 01 | Duvet Cover Set and Sham Cover, Cover Size (90"X92") x 1 Pc Sham Cover Size (20"X26") x 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 200 Sets. | 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 3418 SQM |
| 02 | Duvet Cover Set And Sham Cover, Cover Size (70"X86") X 1 Pc Sham Cover Size (20"X26") X 1 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/-10%) | 100 Sets. | 100% Cotton Woven Printed Fabric, GSM 115 (+/-10%) | 1233 SQM |
| 03 | Duvet Cover Set And Sham Cover, Cover Size (106"X94") X 1 Pc Sham Cover Size (20"X36") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 210 Sets. | Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 3892 SQM |
| 04 | Fitted Sheet Set, Flat Sheet Set and Pillow Cover Size (Set Of Fitted Sheet Size (54"X75") X 1 Pc , Flat Sheet Size (96"X105") X 1 Pc And Pillow Cover Size (20"X31") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 100 Sets. | 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 1786. SQM |
| 05 | Fitted Sheet Set, Flat Sheet Set and Pillow Cover Size(Set Of Fitted Sheet Size (60"X80") X 1 Pc , | 210 | 100% Cotton Woven Printed | 3879 |

| | | | | |
|---|---|---------------|---|-------------|
| | Flat Sheet Size (96"X105") X 1 Pc and Pillow Cover Size (20"X36") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | Sets. | Fabric, GSM 115 (+/- 10 %) | SQM |
| 06 | Fitted Sheet Set, Flat Sheet Set and Pillow Cover Size(Set Of Fitted Sheet Size (76"X80") X 1 Pc , Flat Sheet Size (102"X112") X 1 Pc And Pillow Cover Size (20"X41") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10 %) | 210 Sets. | 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 4326 SQM |
| 07 | Napkin Set (Napkin Size (22"X22")) Set Of 4 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 2400 Sets. | 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 4800 SQM |
| 08 | Table Placement Set (Table Placement Size (14"X20")) Set Of 4 Pc Made Of % Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 700 PRS. | 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 896 SQM |
| 09 | Table Cloth (Table Cloth Size (70"X108")) Made Of 100 Percent Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 700 Sets. | 100 % Cotton Woven Printed Fabric, GSM 115 (+/- 10%) | 4060 SQM |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | | |

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| Case No. | 133 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SHIVEN YARN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000527AM23 |
| RA File Number | 52AX04000022 AM23 |
| Licence No and Date | 5211002428/02/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and based on recommendation of technical authority, decided to approve the Adhoc norms as under:

| Export item | Qty. | Import item | Qty. Recommended |
|--|------------|---|------------------|
| Nylon Filament Yarn (210 Denier / 24 F to 3300 Denier / 560 F) | 287546 Kg. | NYLON 6 CHIPS ZISAMIDE PA6 / POLYAMIDE 6 CHIPS AA GRADE | 49499 Kg. |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 134 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | WEAR WELL INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000533AM23 |
| RA File Number | 05AX04000195 AM23 |
| Licence No and Date | 0511012201/02/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and based on recommendation of technical authority, decided to approve the Adhoc norms as under:

| S. No. | Details of Export List | Qty. | Import item | Qty. Recommended |
|--------|---|--------------|--|------------------|
| 01 | Girls Jacket Made With 100% Polyester Knitted Fur Fabric Gsm-390 +/-10% (Imported) With 100% Cotton Knitted Lining (Indigenous) Exclusive Of Ribbing Style No 1102P | 5260 Nos. | 100% Polyester Knitted Fur Fabric, GSM 390+/- 10% Width 150 CMS | 6312 SQM |
| 02 | Girls Jumpsuit Made With 95% Polyester 5% Elastane Knitted Sequin | 1200 Nos. | 95% Polyester 5% Elastane Knitted Sequin Printed Fabric GSM: 200+/-10% Width 130 CMS | 1776 SQM |

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| | Printed Fabric Gsm-200 +/-10% With 100% Polyester Knitted Lining (Indigenous) | | | |
| | Style No. M71149 | | | |
| 03 | Girls Jumpsuit | 3598 | 95% Polyester 5% Elastane Knitted Sequin Printed Fabric GSM: 200+/-10% Width 130 CMS | 5325 |
| | Made With 95% Polyester 5% Elastane Knitted Sequin Printed Fabric Gsm-200 +/-10% With 100% Polyester Knitted Lining (Indigenous) | Nos. | | SQM |
| | Style No. M15644 | | | |
| 04 | Girls Jumpsuit | 12260 | 100% Polyester Knitted Mesh Printed Fabric GSM 80+/- 10% Width 145 CMS | 20596 |
| | Made With 100% Polyester Knitted Mesh Printed Fabric Gsm -80 +/-10% With 100% Polyester Knitted Lining (Indigenous) | Nos. | | SQM |
| | Style No: 032976 | | | |
| 05 | Babies Pinny | 2675.0 | 92% Polyester 7% Viscose 1% Elastane Knitted Yard Dyed Fabric GSM 300+/- 10% Width 160 CMS | 1578.0 |
| | M/O 92% Polytr 7% Viscose 1% Elastane Ktd Yd Fab Gsm300+/-10% With 100% Ctn Wvn Lining (Indigs) 100% Ctn Ktd Babies Top (Indigs) And 77% Ctn 21% Nylon 2% Elastane Ktd | Nos. | | SQM |
| | Tights (Indins) | | | |
| | Style No. 032906 | | | |
| 06 | Girls Pinny | 9988 | 92% Polyester 7% Viscose 1% Elastane Knitted Yard Dyed Fabric GSM 300+/- 10% Width 160 CMS | 7192 |
| | M/O 92% Polytr 7% Viscose 1% Elastane Ktd Yd Fab Gsm300+/-10% With 100% Ctn Wvn Lining (Indigs) 100% Ctn Ktd Babies Top (Indigs) And 77% Ctn 21% Nylon 2% Elastane Ktd Tights (Indins) | Nos. | | SQM |
| | Style No. 032906 | | | |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 135 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000536AM23 |
| RA File Number | 05AX04000290 AM23 |
| Licence No and Date | 0511012202/02/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of all the import items. 2. Reason with justification for the 72.41% of wastage in Cow Finished leather for making the export item. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 136 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | OPERA GLOBAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000539AM23 |
| RA File Number | 05AX04000228 AM23 |
| Licence No and Date | 0511012209/02/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import details. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 137 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | S K EXPORTS |

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| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM APPLY 00000564AM23 | | |
| RA File Number | 06AX04000032 AM23 | | |
| Licence No and Date | 0611001316/04/05/2022 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along-with other relevant papers. Taking cue from SION J-252 and recommendation of technical authority, Committee decided to approve the Adhoc norms as under: | | | |
| Export item | Qty. | Import item | Qty. Recommended |
| Men's/Ladies Riding Breeches of Woven Dyed Fabric(Mens /Ladies Riding Breeches of Woven Dyed Fabric (The Content Woven Dyed Fabric 88% Recycled Nylon and 12% PU, GSM 200 to 270(+/-10%), Width 50 to 60 inch (+/-10%) (The Net content of Woven Dyed Fabric not less than 11429.49 SQM in export product)) | 5556 Nos. | WOVEN DYED FABRIC (composition 90% recycled nylon and 10% PU, GSM 270+-10%) | 11778.72 Sq. Mtr |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

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| Case No. | 138 / NC/5/MEET/Sep/202223/9 | | |
| Case Status | Case Approved | | |
| Party Name | GANGA ACROWOOLS LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM APPLY 00000574AM23 | | |
| RA File Number | 30AX04000047 AM23 | | |
| Licence No and Date | 3011002092/04/05/2022 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along-with other relevant papers and based on recommendation of technical authority, decided to approve the Adhoc norms as under: | | | |
| Details of Export List | Qty | import item | Qty Recommended |
| Alpaca Wool Nylon Blended Dyed Yarn (Under Worsted System) | 10000 KGS. | ALPACA TOPS 18-38 MICRON | 6930 KGS. |

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| (The Net Content of Alpaca, Wool & Nylon not less than 6300.000 Kgs,700.000Kg & 3000.000 Kg including HSN code 51100010 & 51100020) | WOOL TOPS 18 TO 38 MICRON | 770.00 |
| | | KGS |
| | Nylon Filament Yarn 20 TO 150 Denier | 3063 |
| | | KGS. |
| | Metal Complex Dyes 100 PCT Strength | 140 |
| | | KGS. |
| | Chemicals viz ALBAGASET OSOMOL OV IN Levelling Agent Anti Static agent | 100 |
| | | KGS. |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 139 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ABHIKRITI IMPEX PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000577AM23 |
| RA File Number | 02AX04000061 AM23 |
| Licence No and Date | 0211002347/04/05/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following: | |
| <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Stage wise wastage | |
| The case stands deferred for re-listing. | |

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| Case No. | 140 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CENTURY OVERSEAS |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

| | |
|--|----------------------------|
| and Date | |
| HQ File Number | HQRNORM APPLY 00000560AM23 |
| RA File Number | 05AX04000305 AM23 |
| Licence No and Date | 0511012224/04/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD mentioning export serial no and no of bundles on it. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

| Case No. | 141 / NC/5/MEET/Sep/202223/9 | | | | | | | | | | | | | | | | | | |
|--|--|---|------------------|-------------|------|-------------|------------------|---------------------|--------|---------------|-----------|---|------|---|------|--|--|--|--|
| Case Status | Case Approved | | | | | | | | | | | | | | | | | | |
| Party Name | SHIVEN YARN PRIVATE LIMITED | | | | | | | | | | | | | | | | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | | | | | | | | | | | | | | | | | |
| HQ File Number | HQRNORM APPLY 00000589AM23 | | | | | | | | | | | | | | | | | | |
| RA File Number | 52AX04000023 AM23 | | | | | | | | | | | | | | | | | | |
| Licence No and Date | 5211002432/05/05/2022 | | | | | | | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | | | | | | | |
| <p>The Committee considered the case as per agenda along-with other relevant papers and based on recommendation of technical authority, decided to approve the Adhoc norms as under:</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Export List</th> <th style="text-align: center;">Qty.</th> <th style="text-align: center;">import item</th> <th style="text-align: center;">Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Nylon Filament Yarn</td> <td style="text-align: center;">288351</td> <td style="text-align: center;">Nylon 6 Chips</td> <td style="text-align: center;">297001.53</td> </tr> <tr> <td style="text-align: center;">(210 Denier / 24 F to 3300 Denier / 560 F) (Nylon Filament Yarn</td> <td style="text-align: center;">KGS.</td> <td style="text-align: center;">Zisamide Pa6 / Polyamide 6 Chips AA Grade</td> <td style="text-align: center;">KGS.</td> </tr> <tr> <td style="text-align: center;">(210 Denier / 24 F to 3300 Denier / 560 F)</td> <td></td> <td></td> <td></td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | Export List | Qty. | import item | Qty. Recommended | Nylon Filament Yarn | 288351 | Nylon 6 Chips | 297001.53 | (210 Denier / 24 F to 3300 Denier / 560 F) (Nylon Filament Yarn | KGS. | Zisamide Pa6 / Polyamide 6 Chips AA Grade | KGS. | (210 Denier / 24 F to 3300 Denier / 560 F) | | | |
| Export List | Qty. | import item | Qty. Recommended | | | | | | | | | | | | | | | | |
| Nylon Filament Yarn | 288351 | Nylon 6 Chips | 297001.53 | | | | | | | | | | | | | | | | |
| (210 Denier / 24 F to 3300 Denier / 560 F) (Nylon Filament Yarn | KGS. | Zisamide Pa6 / Polyamide 6 Chips AA Grade | KGS. | | | | | | | | | | | | | | | | |
| (210 Denier / 24 F to 3300 Denier / 560 F) | | | | | | | | | | | | | | | | | | | |

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| Case No. | 142 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | MEHRA SCHUHE CO |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000607AM23 |
| RA File Number | 06AX04000031 AM23 |
| Licence No and Date | 0611001322/05/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Complete specification for all the import items, indicating also the thickness of Pig Leather. 2. CAD/CAM of export items 5 and 6 with cutting of leather giving efficiency. 3. To indicate length of Boots and mentioning under which category of Half Boots SIONs, it will fall G-9 or G-23. 4. Whether Insole socks and synthetic lining are using in export item through indigenously/local source. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 143 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000639AM23 |
| RA File Number | 05AX04000333 AM23 |
| Licence No and Date | 0511012299/06/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of all the import items. 2. Reason with justification for the 72.41% of wastage in Cow Finished leather for making the export item. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 144 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | S K EXPORTS |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

| and Date | | | | | | | | | | | | | |
|--|--|------------------|------------------|------------------|----|---|-------------|----|---|------------|----|--|------------|
| HQ File Number | HQRNORM APPLY 00000646AM23 | | | | | | | | | | | | |
| RA File Number | 06AX04000051 AM23 | | | | | | | | | | | | |
| Licence No and Date | 0611001327/06/05/2022 | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | |
| <p>The Committee considered the case as per agenda along-with other relevant papers. Taking cue from SION J-343 and recommendation of technical authority, Committee decided to approve the Adhoc norms as under:</p> <p>Export Item Name: Rugs for Horses (The Content Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% containing 117767.62Kg(and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10% 10% GSM 50 to 150 GSM +/-10% containing 30457.14 Kgs and 100% Polyester Staple Fiber Size 4D to 15D containing 31663.37 Kgs))</p> <p>Qty.: 213200.0 Kg</p> <p>Import Items:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Item description</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)</td> <td>123656.0 Kg</td> </tr> <tr> <td>2.</td> <td>Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)</td> <td>31980.0 Kg</td> </tr> <tr> <td>3.</td> <td>100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)</td> <td>31980.0 Kg</td> </tr> </tbody> </table> | | S. No. | Item description | Qty. Recommended | 1. | Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export) | 123656.0 Kg | 2. | Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export) | 31980.0 Kg | 3. | 100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export) | 31980.0 Kg |
| S. No. | Item description | Qty. Recommended | | | | | | | | | | | |
| 1. | Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export) | 123656.0 Kg | | | | | | | | | | | |
| 2. | Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export) | 31980.0 Kg | | | | | | | | | | | |
| 3. | 100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export) | 31980.0 Kg | | | | | | | | | | | |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | | | | | | | | | | | |

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| Case No. | 145 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | FLAMINGO SSI |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000617AM23 |
| RA File Number | 04AX04000089 AM23 |
| Licence No and Date | 0411003242/06/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p> | |

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification, giving a thickness of import and Export items.
2. Reason for not giving indigenous items of chemicals and other items in 4 E.
3. Justification of wastage of WET BLUE BULL HIDES for the manufacture of finished leather.

The case stands deferred for re-listing.

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| Case No. | 146 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | INDO SLATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000638AM23 |
| RA File Number | 05AX04000334 AM23 |
| Licence No and Date | 0511012294/06/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD mentioning export serial no and no of bundles on it. 2. Colour Image with indicating both the fabrics. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 147 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | INDIA SHOES EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000659AM23 |
| RA File Number | 04AX04000073 AM23 |
| Licence No and Date | 0411003254/09/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Complete specification/GSM of Synthetic lining, elastic, strobel, unit box, shoe tree and out sole with its function in the export item. 2. Compare the requirement of inputs in tabular form with respective SION of Handbook of procedure vol. II and if higher/additional items are needed, then to give justification for the same. | |

The case stands deferred for re-listing.

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| Case No. | 148 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000672AM23 |
| RA File Number | 05AX04000375 AM23 |
| Licence No and Date | 0511012347/09/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of all the import items. 2. Reason with justification for the 72.41% of wastage in Cow Finished leather for making the export item. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 149 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | FAIZ TANNING COMPANY PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000680AM23 |
| RA File Number | 04AX04000100 AM23 |
| Licence No and Date | 0411003267/09/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Stage wise wastage from wet blue to garment. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 150 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GROWEL IMPEX PVT. LTD. |

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| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000697AM23 |
| RA File Number | 05AX04000390 AM23 |
| Licence No and Date | 0511012436/10/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Stage wise wastage <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 151 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | MIDAS SAFE INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000723AM23 |
| RA File Number | 06AX04000049 AM23 |
| Licence No and Date | 0611001345/11/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 152 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | RENE IMPEX PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000721AM23 |
| RA File Number | 02AX04000076 AM23 |
| Licence No and Date | 0211002392/11/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| S.N. | Export item | Qty. | Import item | Qty. Recommended |
|------|--|----------|------------------|------------------|
| 1. | Ladies Hand Bag (Style no. 2305) (Net Content of Finished Leather 39.762 Sq. Mtr;) | 100 Nos. | Finished Leather | Net +7.5% |
| 2. | Ladies Hand Bag (Style no. 2318) (Net Content of Finished Leather 53.229 Sq. Mtr;) | 400 Nos. | Finished Leather | Net +7.5% |
| 3. | Ladies Wallet (Style no. 2321) (Net Content of Finished Leather 21.737 Sq. Mtr;) | 100 Nos. | Finished Leather | Net +3.913% |
| 4. | Ladies Wallet (Style no. 2320) (Net Content of Finished Leather 24.644 Sq. Mtr;) | 100 Nos. | Finished Leather | Net +4.436% |
| 5. | Ladies Hand Bag (Style no.2330) (Net Content of Finished Leather 235.559 Sq. Mtr;) | 400 Nos. | Finished Leather | Net +7.5% |
| 6. | Ladies Hand Bag (Style no. 2332) (Net Content of Finished Leather 162.186 Sq. Mtr;) | 400 Nos. | Finished Leather | Net +7.5% |
| 7. | Back Pack (Style no. 2344) (Net Content of Finished Leather 53.771 Sq. Mtr;) | 100 Nos. | Finished Leather | Net +7.5% |
| 8. | Ladies Hand Bag (Style no. 2359) (Net Content of Finished Leather 44.958 Sq. Mtr;) | 100 Nos. | Finished Leather | Net +7.5% |
| 9. | Ladies Hand Bag (Style no. 2363) (Net Content of Finished Leather 165.254 Sq. Mtr;) | 400 Nos. | Finished Leather | Net +7.5% |
| 10. | Ladies Hand Bag (Style no. 2365) (Net Content of Finished Leather 225.169 Sq. Mtr;) | 400 Nos. | Finished Leather | Net +7.5% |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 153 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | MRS EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| HQ File Number | HQRNORM APPLY 00000722AM23 |
| RA File Number | 06AX04000062 AM23 |
| Licence No and Date | 0611001344/11/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Stage wise wastage <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 154 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | QUALIANCE INTERNATIONAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000737AM23 |
| RA File Number | 03AX04000684 AM23 |
| Licence No and Date | 0311014677/13/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 155 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | QUALIANCE INTERNATIONAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000738AM23 |
| RA File Number | 03AX04000685 AM23 |
| Licence No and Date | 0311014678/13/05/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

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| Case No. | 156 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | ADIL TEXTILES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000749AM23 |
| RA File Number | 32AX04000049 AM23 |
| Licence No and Date | 3211003036/13/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Taking cue from approved norms for Adv. Auth No- 3210079275/06.12.2019 in NC Meeting No- Meeting No: NC/5/MEET/Apr/202223/2 dated 31.05.2022, committee decided to approve the Adhoc norms as under:

| Export item | Qty. | Import item | Qty. Recommended |
|--|-----------|---|------------------|
| Military Tent of Size 14x20 w/accessories made out of import item No.1 Both Side Coated PVC Tent Fab Grade 1 GSM - 240 | 1501 Nos. | BOTH SIDE COATED PVC TENT FABRIC GRADE 1 of GSM 240 | 441294 Sq. Mtr. |
| Military Tent of Size 14x20 w/accessories made out of import item No.2 Both Side Coated PVC Tent Fab Grade 1 GSM - 240 | 1827 Nos. | BOTH SIDE COATED PVC TENT FABRIC GRADE 1 of GSM 240 | 367227 Sq. Mtr. |
| Military Tent of Size 14x20 w/accessories made out of import item No.3 Both Side Coated PVC Tent Fab Grade 1 GSM - 240 | 1635 Nos. | BOTH SIDE COATED PVC TENT FABRIC GRADE 1 of GSM 240 | 240345 Sq. Mtr. |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 157 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | QUALITY KNIT WEARS PRIVATE LIMITED |

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| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000751AM23 |
| RA File Number | 32AX04000055 AM23 |
| Licence No and Date | 3211003039/13/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Justification for consumption. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 158 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CALSEA FOOTWEAR PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000770AM23 |
| RA File Number | 04AX04000115 AM23 |
| Licence No and Date | 0411003286/13/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 159 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | KARAN LETEX LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000778AM23 |
| RA File Number | 06AX04000059 AM23 |
| Licence No and Date | 0611001347/13/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> | |

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

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| Case No. | 160 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CHOWDHARY OVERSEAS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000809AM23 |
| RA File Number | 06AX04000053 AM23 |
| Licence No and Date | 0611001352/17/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Colour Image with mentioning fabrics and product description.
3. Measurement chart with mentioning product description.
4. Justification and stage-wise wastage

The case stands deferred for re-listing.

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| Case No. | 161 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000811AM23 |
| RA File Number | 05AX04000247 AM23 |
| Licence No and Date | 0511012590/17/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 162 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |

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| Party Name | CINTURONES ALVI (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000812AM23 |
| RA File Number | 05AX04000396 AM23 |
| Licence No and Date | 0511012595/17/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. To fill proper appendix 4E indicating no of belt to be made from each type finished leather. 2. Indigenous item used in the manufacturing of export item. 3. Net content of finished leather in each type of belt. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 163 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | NEXGEN FOOTWEARS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000816AM23 |
| RA File Number | 05AX04000450 AM23 |
| Licence No and Date | 0511012599/17/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Weight of EVA sole and PVC upper in export product 2. Details of indigenous input with qty for sole and upper manufacturing <p>The case stands deferred for re-listing.</p> | |

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|---------------------------|---|
| Case No. | 164 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000805AM23 |
| RA File Number | 03AX04000382 AM23 |
| Licence No and Date | 0311014756/17/05/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

| Export List | Qty. | Import item | Qty. Recommended |
|---|--------------|--------------------|-------------------------|
| 100% Flax Women's Or Girls Dress, Shirts, Skirts, Ensembles, Pant, Trousers, and Jacket. (HSN 62044990, 62069000, 62045990, 62042990, 62046190, 62043990) | 7500 KGS. | 100% FLAX YARNS | 8625 KGS. |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 165 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000851AM23 |
| RA File Number | 05AX04000438 AM23 |
| Licence No and Date | 0511012630/18/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under:

Export item: LEATHER PURSE CROSSGRAIN LEATHER CORNER ZIP

Qty.- 40000 Pcs.

Import items:

| S. No. | Description of input | UOM | Qty. Recommended |
|---------------|--|------------|-------------------------|
| 1 | COW SPLIT FINISHED LEATHER(Relevant Thickness) | SF | Net +5% |
| 2 | 100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10% | SQM | Net +5% |

| | | | |
|----|---|------|------------|
| 3 | METAL PARTS FOR BAG - 10 MM ID - D RING | NOS | Net +1% |
| 4 | NYLON ZIPPER WITH METAL TEETH | MTR | Net +1% |
| 5 | METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER | NOS | Net +1% |
| 6 | METAL TOP STOPPER - SET OF 2 PCS | SETS | Net +1% |
| 7 | MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10% | SQM | Net +1% |
| 8 | MICROFIBRE - HD FILLER NON WOVEN 0.6 MM Thickness- GSM 225 +/- 10% | SQM | Net +1% |
| 9 | 100% NYLON WOVEN FABRIC - GSM 150 +/- 10% | SQM | Net +5% |
| 10 | 100% NYLON WOVEN FABRIC - GSM 210 +/- 10% | SQM | Net +5% |
| 11 | 100% NYLON WOVEN FABRIC - GSM 420 +/- 10% | SQM | Net +5% |
| 12 | 100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 30 +/- 10% | SQM | Net +5% |
| 13 | PAPER CARE CARD | NOS | Net +1% |
| 14 | PAPER HANGTAG | NOS | Net to net |
| 15 | SENSORMATIC SECURITY LABEL | NOS | Net to net |
| 16 | POLYESTER WOVEN LABEL | NOS | Net to net |
| 17 | PAPER STICKER | NOS | Net to net |
| 18 | ADHESION PROMOTER - UA400H | KG | 81.60* |
| 19 | PRIMER - DA550 | KG | 408.00* |
| 20 | EDGE PAINT SEMI GLOSSY - DAS660 | KG | 244.80* |

| | | | |
|----|-------------------------------|----|---------|
| 21 | PE FOAM TUBE - 1 MM Thickness | KG | Net +1% |
|----|-------------------------------|----|---------|

*subject to 2% FOB value of Export.

RA concerned may take necessary action subject to compliance of other usual conditions.

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|-------------------------|--|
| Case No. | 166 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000852AM23 |
| RA File Number | 05AX04000439 AM23 |
| Licence No and Date | 0511012631/18/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items.
2. Reason with justification for the 43% of wastage in Cow Finished leather for making the export item.

The case stands deferred for re-listing.

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|-------------------------|--|
| Case No. | 167 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SAIVANA EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000833AM23 |
| RA File Number | 05AX04000455 AM23 |
| Licence No and Date | 0511012610/18/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Width of fabric.
2. Requirement in SQMs both in total and per Pc, without considering shrinkage.

The case stands deferred for re-listing.

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| Case No. | 168 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |

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| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000847AM23 |
| RA File Number | 05AX04000440 AM23 |
| Licence No and Date | 0511012625/18/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of all the import items. 2. Reason with justification for the 72.41% of wastage in Cow Finished leather for making the export item. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 169 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000848AM23 |
| RA File Number | 05AX04000441 AM23 |
| Licence No and Date | 0511012626/18/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification of all the import items. 2. Reason with justification for the 72.41% of wastage in Cow Finished leather for making the export item. <p>The case stands deferred for re-listing.</p> | |

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|-------------------------|--|
| Case No. | 170 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | FRONTIER PROTECTIVEWEAR PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000850AM23 |
| RA File Number | 02AX04000075 AM23 |
| Licence No and Date | 0211002415/18/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Colour Image with mentioning fabrics and product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

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| Case No. | 171 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AFFLATUS INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000866AM23 |
| RA File Number | 05AX04000497 AM23 |
| Licence No and Date | 0511012635/19/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

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|-------------------------|--|
| Case No. | 172 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | O.C. SWEATERS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000869AM23 |
| RA File Number | 05AX04000227 AM23 |
| Licence No and Date | 0511012638/19/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 173 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | O.C. SWEATERS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000870AM23 |
| RA File Number | 05AX04000243 AM23 |
| Licence No and Date | 0511012639/19/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Calculation sheet starting from fabric taken for cutting, wastage at each stage of manufacturing with justification, reaching up-to final product. 2. Justification and clarification for Wide variation in wastage in almost similar products. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 174 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | O.C. SWEATERS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000871AM23 |
| RA File Number | 05AX04000242 AM23 |
| Licence No and Date | 0511012640/19/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Appendix 4E for applied items. 5. Calculation sheet to arrive at the quantity required per pc with justification of wastage at each stage for each export product <p>The case stands deferred for re-listing.</p> | |

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|-------------|--|
| Case No. | 175 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | PIONEER CALICOS PRODUCTS PRIVATE LIMITED |

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|---|--|--|-------------------------|
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM APPLY 00000905AM23 | | |
| RA File Number | 31AX04000049 AM23 | | |
| Licence No and Date | 3111001376/20/05/2022 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | |
| Details of Export List | Qty. | import item | Qty. Recommended |
| Moon Pillow inlet/Cover Size: 79cms x 38 cms.(66000 Nos. equivalent to 38280SQM) | 66000 NOS | Processed Man Made Knitted Spandex Fabric (90 Percent) Polyester, (10 Percent) Spandex Dyed 275 GSM | 0.304 Sq. Mtr/Pc |
| | | Processed Man Made Fabric 85 Percent Polyester and 15 Percent Polyimide Microplush Fabric Dyed 270 GSM | 0.304 Sq. Mtr/Pc |
| GSM should be matched in both the import and export items. | | | |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

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|---|---|------|------------------------------|
| Case No. | 176 / NC/5/MEET/Sep/202223/9 | | |
| Case Status | Case Approved | | |
| Party Name | GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 | | |
| HQ File Number | HQRNORM APPLY 00000907AM23 | | |
| RA File Number | 05AX04000492 AM23 | | |
| Licence No and Date | 0511012697/20/05/2022 | | |
| Norms Committee Decision: | | | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | |
| S. | Details of Export List | Qty. | Import item Qty. Recommended |

| No. | | | | |
|-----|---|-----------|---|-------------|
| 01 | Girls Dress Made from 94 Percent Polyester 6 Percent Elastane Knitted Velvet Dyed Fabric Width 60 Inch GSM 290 +/-10% | 2400 Nos. | 94 Percent Polyester 6 Percent Elastane Knitted Velvet Dyed Fabric Width 60 Inch GSM 290 +/-10 Percent | 37517 SQM |
| 02 | Girls Dress Made from 89 Percent Polyester 6 Percent Elastane 3 Percent Nylon 2 Percent Metallised Fiber (knitted velvet dyed Fabric Width 60 Inch GSM 290 +/-) | 700 Nos. | 89 Percent Polyester 6 Percent Elastane 3 Percent Nylon 2 Percent Metallised Fiber knitted velvet dyed Fabric Width | 10715 SQM |
| 03 | Babies Dress Made from 89% Polyester 6% Elastane 3 Percent Nylon 2% Metallised (Fiber knitted velvet dyed Fabric Width 60 Inch GSM 290 +/-10% | 700 Nos. | 89 Percent Polyester 6 Percent Elastane 3 Percent Nylon 2 Percent Metallised Fiber knitted velvet dyed Fabric Width | 1740 SQM |
| 04 | Babies Dress Made from 94 Percent Polyester 6 Percent Elastane Knitted Velvet Dyed Fabric Width 60 Inch GSM 290+/-10 | 4999 Nos. | 94 Percent Polyester 6 Percent Elastane Knitted Velvet Dyed Fabric Width 60 Inch GSM 290 +/-10 Percent | 2899.42 SQM |
| 05 | Babies Hat Made from 94 Percent Polyester 6 Percent Elastane Knitted Velvet Dyed Fabric Width 60 Inch GSM 290 +/-10 | 6502 Nos. | 94 Percent Polyester 6 Percent Elastane Knitted Velvet Dyed Fabric Width 60 Inch GSM 290 +/-10 Percent | 1106 SQM |

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 177 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |

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|--|--|
| Party Name | P AND G ENTERPRISES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000896AM23 |
| RA File Number | 05AX04000509 AM23 |
| Licence No and Date | 0511012684/20/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/Pc (also total Sq. Mtr) <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 178 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | LOYAL TEXTILE MILLS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000904AM23 |
| RA File Number | 32AX04000074 AM23 |
| Licence No and Date | 3211003075/20/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p> | |

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|-------------------------|--|
| Case No. | 179 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | WINNER OVERSEAS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000955AM23 |
| RA File Number | 04AX04000160 AM23 |

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| Licence No and Date | 0411003357/24/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. To indicate whether leather shoes is for ladies or gents. 2. Specification of each import item indicating thickness of cow finished leather. 3. To indicate the requirement in Sq. Mtr for item no 04 and Sq. Inch for item no 11. 4. Comparison of requirement of input as per respective SION fixed at HB procedure Vol-II <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 180 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000960AM23 |
| RA File Number | 05AX04000543 AM23 |
| Licence No and Date | 0511012773/24/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p> | |

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|--|--|
| Case No. | 181 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000961AM23 |
| RA File Number | 05AX04000556 AM23 |
| Licence No and Date | 0511012774/24/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p> | |

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Export wise import items in Sq. Mtr/Pc.

The case stands deferred for re-listing.

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|---|--|
| Case No. | 182 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000962AM23 |
| RA File Number | 05AX04000446 AM23 |
| Licence No and Date | 0511012775/24/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 183 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ATICK HOME TRENDS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000973AM23 |
| RA File Number | 32AX04000072 AM23 |
| Licence No and Date | 3211003091/24/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Size / specifications of pillow case <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 184 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | R K INDUSTRIES IV |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000988AM23 |
| RA File Number | 04AX04000152 AM23 |
| Licence No and Date | 0411003365/25/05/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Most efficient CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Personal hearing with sample <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 185 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | LUCKY INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00000996AM23 |
| RA File Number | 03AX04000836 AM23 |
| Licence No and Date | 0311015008/26/05/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Cutting plan, Image. 2. Measurement chart 3. Personal hearing with sample. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 186 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ARISTOCRAFT INTERNATIONAL PVT LTD |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

| | |
|---|----------------------------|
| HQ File Number | HQRNORM APPLY 00000998AM23 |
| RA File Number | 05AX04000572 AM23 |
| Licence No and Date | 0511012811/26/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Nature of import and export product and its use. 2. How come 52500 KM security thread colour shift gold to green is made from just 350 KM colour shift film gold to green? 3. Width of film. 4. Manufacturing process and stage-wise wastage with justification. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 187 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | S K EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001034AM23 |
| RA File Number | 06AX04000077 AM23 |
| Licence No and Date | 0611001375/27/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Justification of high requirement. <p>The case stands deferred for re-listing.</p> | |

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|-------------------------|--|
| Case No. | 188 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RAD GLOBAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001037AM23 |
| RA File Number | 13AX04000050 AM23 |
| Licence No and Date | 1311001233/27/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process in detail indicating % wastage at each stage of manufacture
2. Justification of 12 % wastage claimed

The case stands deferred for re-listing.

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| Case No. | 189 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ASHOKA TESSILES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001044AM23 |
| RA File Number | 05AX04000574 AM23 |
| Licence No and Date | 0511012850/27/05/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Details of export item -01.
2. Details of indigenous items.
3. Calculation for requirement of raw material (both import & indigenous) giving net content & wastages separately for each export item.

The case stands deferred for re-listing.

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| Case No. | 190 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SHRI JAGDAMBA POLYMERS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001075AM23 |
| RA File Number | 08AX04000353 AM23 |
| Licence No and Date | 0811005070/30/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 191 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RICHACO EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001078AM23 |
| RA File Number | 05AX04000586 AM23 |
| Licence No and Date | 0511012875/30/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 192 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | STAR EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001095AM23 |
| RA File Number | 04AX04000192 AM23 |
| Licence No and Date | 0411003400/31/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification indicating thickness of wet blue Cow Hide. 2. Difference in wet blue cow hide and cow crust. 3. In appendix 4E, 3% wastages is indicated whereas in application it is 5.20% wastage of wet blue is applied for, clarify this mismatching <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 193 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | BOX MUSE |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001098AM23 |

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| RA File Number | 07AX04000234 AM23 | | | |
| Licence No and Date | 0711004141/31/05/2022 | | | |
| Norms Committee Decision: | | | | |
| The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as under: | | | | |
| S. No. | Export item | Qty. | Import item | Qty. Recommended |
| 01 | Optical Metal Clamshell Case for eyewear packaging(Outer material: Polyurethane Laminated Sheet 0.65-0.70 mm thickness Inner lining: Laminated polystyrene with flocking 0.38 mm thickness Closure mechanism: metal hinge with spring) | 730000 PCS. | Metal Hinges - Used in the assembly of metal clamshell eyewear cases Laminated Polystyrene Sheets - Used to manufacture the inner lining of metal clamshell eyewear cases Polyurethane Laminated Sheet - Artificial leather for outer covering/wrapping of metal clamshell cases | Net + 2% wastages 1.05 Kg/Kg content in export product 1.03 Sq. Mtr/Sq. Mtr content in export |
| 02 | Flat Folding Metal Case for eyewear packaging(Outer material: Polyurethane laminated sheet 0.5 mm thickness Inner lining: non woven flock 160 gsm Closure mechanism: using disc magnet) | 20000 PCS. | Polyurethane Laminated Sheet - Artificial leather for outer covering wrapping of flat folding metalboard of eyewear case Non Woven Flock - Used as inner lining for flat folding metal/board eyewear cases | 1.03 Sq. Mtr/Sq. Mtr content in export Net+1% wastages |
| 03 | Large Flat Folding Board Case for eyewear packaging(Outer material: Polyurethane laminated sheet 0.5 mm thickness | 260000.0 PCS. | Polyurethane Laminated Sheet - Artificial leather for outer covering of flatfolding metal/board eyewear cases | 1.03 Sq. Mtr/Sq. Mtr content in export |

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| | Inner lining: non woven flock 160 gsm Closure mechanism: using disc magnet and metal disc clasps) | | Non Woven Flock - Used as inner lining for flatfolding metal/board eyewear cases | 1.02 Sq. Yard/Sq. Yard in export |
| | | | Metal Disc Clasps - Used for creating a closure mechanism in flat-folding board eyewear cases in conjunction with disc m | Net+1% wastages |
| 04 | Flat Folding Board Case for eyewear packaging(Outer material: Polyurethane laminated sheet 0.5 mm thickness Inner lining: non woven flock 160 gsm Closure mechanism: using disc magnet and metal disc clasps) | 565000.0 PCS. | Polyurethane Laminated Sheet - Artificial leather for outer covering of flatfolding metal/board eyewear cases | 1.03 Sq. Mtr/Sq. Mtr content in export |
| | | | Non Woven Flock - Used as inner lining for flatfolding metal/board eyewear cases | 1.02 Sq. Yard/Sq. Yard in export |
| | | | Metal Disc Clasps - Used for creating a closure mechanism in flat-folding board eyewear cases in conjunction with disc m | Net+1% wastages |
| 05 | Microfiber Cleaning Cloth used for cleaning spectacle lenses(Composition: Microfiber (80% polyester + 20% polyamide) Thickness: 185 gsm) | 760000.0 PCS. | Microfiber Cleaning Cloth - Used for cleaning of spectacle lenses supplied in conjunction with the manufactured eyewear | Net+1% wastages |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | | |

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| Case No. | 194 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SHAKTI POLYWEAVE PRIVATE LIMITED |

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| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001080AM23 |
| RA File Number | 08AX04000352 AM23 |
| Licence No and Date | 0811005075/31/05/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 195 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | INDO SLATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001138AM23 |
| RA File Number | 05AX04000648 AM23 |
| Licence No and Date | 0511012949/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning fabrics details product description. 3. Measurement chart with mentioning product description. 4. Export wise import details in sq. Mr/Pc <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 196 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | EURO-SUITS MANUFACTURING CO PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001142AM23 |
| RA File Number | 07AX04000266 AM23 |
| Licence No and Date | 0711004155/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> | |

1. CAD.
2. Colour Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Export wise import items in Sq. Mtr/pc,

The case stands deferred for re-listing.

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| Case No. | 197 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GROWEL IMPEX PVT. LTD. |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001108AM23 |
| RA File Number | 05AX04000616 AM23 |
| Licence No and Date | 0511012921/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/pc, <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 198 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AFFLATUS INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001110AM23 |
| RA File Number | 05AX04000643 AM23 |
| Licence No and Date | 0511012923/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specifications of each product 2. CAD, Image and Measurement chart of each product 3. Content of input fabric in SQMs in quilted bag 4. Calculation sheet to arrive at the requirement of input fabric claimed for each product starting from | |

initial fabric, stage-wise waste with justification, reaching up-to final requirement claimed.

The case stands deferred for re-listing.

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| Case No. | 199 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GAINUP TECHNOTEK LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001133AM23 |
| RA File Number | 32AX04000091 AM23 |
| Licence No and Date | 3211003124/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item in kg and its net content in export 2. Justification of qty. of import with the help of cad <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 200 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GAINUP TECHNOTEK LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001134AM23 |
| RA File Number | 32AX04000093 AM23 |
| Licence No and Date | 3211003125/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item no1,2 and 3 in kg and its net content in export 2. Width of woven tape and elastic tape and its material and net content in export 3. Catalogue of import item no.4 and its function 4. Justification of qty. of import with the help of cad <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 201 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |

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| Party Name | RAS POLYTEX PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001136AM23 |
| RA File Number | 15AX04000007 AM23 |
| Licence No and Date | 1511000121/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. For import item no -02, IT (CHS) classification is for virgin material, while item of import is not virgin material. Please clarify. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 202 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GAINUP TECHNOTEK LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001137AM23 |
| RA File Number | 32AX04000092 AM23 |
| Licence No and Date | 3211003129/01/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item no1 and 2 in kg and its net content in export 2. Width of woven tape and its material and net content in export 3. Justification of qty. of import with the help of cad <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 203 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AMARYLLIS HEALTHCARE PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001147AM23 |
| RA File Number | 07AX04000270 AM23 |
| Licence No and Date | 0711004160/02/06/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Colour Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Uses/application of each fabric in export item.

The case stands deferred for re-listing.

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| Case No. | 204 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | GANGA ACROWOOLS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001156AM23 |
| RA File Number | 30AX04000083 AM23 |
| Licence No and Date | 3011002208/02/06/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 205 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | LLOYD SHOES INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001166AM23 |
| RA File Number | 04AX04000191 AM23 |
| Licence No and Date | 0411003414/02/06/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following: | |
| <ol style="list-style-type: none"> 1. Calculation for the requirement of all the import items for the manufacture of export items in tabular form comparing with respective SION fixes(G-14) in HB procedure Voll-II. 2. If any additional item is required other than SION fixed, then to give justification for the same. 3. Reason for asking same import item, several times. 4. Specification of all import items, indicating thickness, GSM of leather, PU foam & lining. | |

The case stands deferred for re-listing.

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| Case No. | 206 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SUPERHOUSE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001169AM23 |
| RA File Number | 06AX04000086 AM23 |
| Licence No and Date | 0611001392/03/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD mentioning export item serial no. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Requirement for jacket and trouser separately. 5. Justification for high requirement. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 207 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CINTURONES ALVI (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001170AM23 |
| RA File Number | 05AX04000615 AM23 |
| Licence No and Date | 0511012981/03/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. To indicate no of belt to manufacture from each type of finished leather. 2. Net import content+% of wastage separately for each type of belt. 3. To indicate indigenous items in appendix 4E. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 208 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |

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| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001187AM23 |
| RA File Number | 05AX04000680 AM23 |
| Licence No and Date | 0511013007/03/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing</p> | |

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| Case No. | 209 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | JAWANDSONS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001219AM23 |
| RA File Number | 30AX04000089 AM23 |
| Licence No and Date | 3011002216/06/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Calculation sheet for requirement of input for final product. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 210 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001220AM23 |
| RA File Number | 05AX04000679 AM23 |
| Licence No and Date | 0511013035/06/06/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Colour Image with mentioning product description.
3. Measurement chart.
4. No of skins used for each product.

The case stands deferred for re-listing.

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| Case No. | 211 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001224AM23 |
| RA File Number | 05AX04000693 AM23 |
| Licence No and Date | 0511013017/06/06/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Colour Image with mentioning product description.
3. Measurement chart.

The case stands deferred for re-listing.

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| Case No. | 212 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CINTURONES ALVI (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001240AM23 |
| RA File Number | 05AX04000614 AM23 |
| Licence No and Date | 0511013056/07/06/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. To indicate no of belt to manufacture from each type of finished leather.

2. Net import content+% of wastage separately for each type of belt.
3. To indicate indigenous items in appendix 4E.

The case stands deferred for re-listing.

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| Case No. | 213 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AFFAN SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001242AM23 |
| RA File Number | 04AX04000211 AM23 |
| Licence No and Date | 0411003424/07/06/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 214 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | BBS GLOBAL PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001246AM23 |
| RA File Number | 02AX04000119 AM23 |
| Licence No and Date | 0211002500/07/06/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following: | |
| <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/pc, | |
| The case stands deferred for re-listing. | |

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| Case No. | 215 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| and Date | |
| HQ File Number | HQRNORM APPLY 00001276AM23 |
| RA File Number | 05AX04000664 AM23 |
| Licence No and Date | 0511013091/08/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 216 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | S K EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001284AM23 |
| RA File Number | 06AX04000098 AM23 |
| Licence No and Date | 0611001404/08/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 217 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | RADNIK AUTO EXPORTS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001274AM23 |
| RA File Number | 05AX04000609 AM23 |
| Licence No and Date | 0511013089/08/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 218 / NC/5/MEET/Sep/202223/9 |
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| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001275AM23 |
| RA File Number | 05AX04000718 AM23 |
| Licence No and Date | 0511013090/08/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 219 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | DRISHTI LIFESTYLE |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001291AM23 |
| RA File Number | 05AX04000723 AM23 |
| Licence No and Date | 0511013106/09/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/pc, <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 220 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001294AM23 |
| RA File Number | 05AX04000744 AM23 |
| Licence No and Date | 0511013110/09/06/2022 |
| Norms Committee Decision: | |

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

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| Case No. | 221 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AMRIT EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001302AM23 |
| RA File Number | 02AX04000127 AM23 |
| Licence No and Date | 0211002519/10/06/2022 |

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Colour Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Export wise import items in Sq. Mtr/pc,

The case stands deferred for re-listing.

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| Case No. | 222 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | O.C. SWEATERS LLP |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001304AM23 |
| RA File Number | 05AX04000725 AM23 |
| Licence No and Date | 0511013139/10/06/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

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| Case No. | 223 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | BBS GLOBAL PRIVATE LIMITED |
| Meeting Number | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |

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| and Date | |
| HQ File Number | HQRNORM APPLY 00001319AM23 |
| RA File Number | 02AX04000136 AM23 |
| Licence No and Date | 0211002522/10/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 224 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | TANGERINE DESIGN PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001329AM23 |
| RA File Number | 05AX04000745 AM23 |
| Licence No and Date | 0511013154/13/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 225 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | ZAIBUNCO INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001333AM23 |
| RA File Number | 06AX04000089 AM23 |
| Licence No and Date | 0611001407/13/06/2022 |
| Norms Committee Decision: | |
| <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 226 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | AMRIT EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001336AM23 |
| RA File Number | 02AX04000132 AM23 |
| Licence No and Date | 0211002530/13/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD. 2. Colour Image with mentioning product description. 3. Measurement chart with mentioning product description. 4. Export wise import items in Sq. Mtr/pc, <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 227 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SARA LEATHER INDUSTRIES |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001348AM23 |
| RA File Number | 04AX04000220 AM23 |
| Licence No and Date | 0411003443/13/06/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p> | |

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| Case No. | 228 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | SUNLARGE INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001363AM23 |
| RA File Number | 07AX04000339 AM23 |
| Licence No and Date | 0711004283/14/06/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

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| Case No. | 229 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | CENTURY OVERSEAS |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001364AM23 |
| RA File Number | 05AX04000772 AM23 |
| Licence No and Date | 0511013179/14/06/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

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| Case No. | 230 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001411AM23 |
| RA File Number | 07AX04000327 AM23 |
| Licence No and Date | 0711004309/15/06/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decide to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 231 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | PRARA LEATHERS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001404AM23 |

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| RA File Number | 04AX04000227 AM23 |
| Licence No and Date | 0411003470/15/06/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |

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| Case No. | 232 / NC/5/MEET/Sep/202223/9 |
| Case Status | Case Deferred |
| Party Name | DELTA SHOES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Sep/ 202223/ 9 and 04/10/2022 |
| HQ File Number | HQRNORM APPLY 00001409AM23 |
| RA File Number | 04AX04000218 AM23 |
| Licence No and Date | 0411003473/15/06/2022 |
| Norms Committee Decision: | |
| The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination. | |
| The case stands deferred for re-listing. | |